



RESERVE BANK OF INDIA

HRMD (Central Establishment Section)

Chandigarh Regional Office

**Empanelment and e-tender for suppliers/ stockists/
chemists for supply of Drugs & Medicines to the
Dispensaries of Reserve Bank of India at
Chandigarh: April 2024- March 2025**



Notice Inviting Tender (NIT)

Empanelment and e-tender for suppliers/ stockists/ chemists for supply of Drugs & Medicines to the Dispensaries of Reserve Bank of India at Chandigarh: April 2024-March 2025

Reserve Bank of India, Chandigarh (hereinafter called “the Bank”), invites e-tenders under Two – Bid system (Technical & Financial Bid) for empanelment and contract for ‘Procurement of Bulk Medicines in Bank’s Dispensaries in Chandigarh’. The panel is expected to remain operational for a period of one-year subject to satisfactory performance. The Bank invites applications from such Vendors who are interested in inclusion in the panel. Vendors, who fulfil the eligibility criteria and agree to the other terms and conditions should apply in the prescribed form ([Annex-I](#), RFE) and submit their proposal, as per the instructions regarding e-Tender, along with all supporting documents complete in all respects on or before February 20, 2024, 5:00 PM. The tenderers shall remit refundable EMD of ₹3,30,000/-. The technical bids will be opened electronically on February 21, 2024, 11 AM. In the event of tender opening date indicated above being declared a holiday, tender shall be opened on the next working day. Date and time of opening of Financial bid shall be informed to all eligible bidders in due course.

3. The Tender documents can be downloaded from the RBI website ‘www.rbi.org.in’ and ‘www.mstcecommerce.com’. Any amendment / corrigendum / clarification with respect to this tender shall be uploaded on Bank’s website /MSTC e-portal only. The tenderer should regularly check the above website / e-portal for any amendment / corrigendum / clarification and submit the bid after verification of the same. The Bank reserves the right to reject any or all the tenders without assigning any reason thereof.

SCHEDULE OF TENDER (SOT)

a. e-Tender no	RBI/Chandigarh Regional Office/Others/1/23-24/ET/364	
b. e-Tender name	Empanelment and e-tender for suppliers/ stockists/ chemists for supply of Drugs & Medicines to the Dispensaries of Reserve Bank of India at Chandigarh	
c. Mode of Tender	e-Procurement System (Online Part I – Technical Bid and Part II – Financial Bid through www.mstcecommerce.com/eprocn)	
d. Date of Notice Inviting Tender (NIT) available to parties to download	January 12, 2024, 10:00 AM	
e. Pre-Bid Meeting	Offline at Reserve Bank of India, Sector 17 C, Chandigarh at 11:00 AM on January 22, 2024.	
f. Approximate cost of annual procurement	₹1,65,00,000/- (Rupees One Crore Sixty Five Lakh only)	
g. Earnest Money Deposit (EMD)	₹3,30,000/-(Rupees Three Lakh Thirty Thousand only being 2% of the total contract value shall be deposited by each bidder) in the form of NEFT	
	Beneficiary account no.	186003001
	IFSC	RBIS0CGPA01 ('0'is Zero at both places)
	Beneficiary name:	Reserve Bank of India, Chandigarh
h. Last date of submission of EMD	February 20, 2024 04:00 PM	
i. Date of Starting of e-Tender for submission of online Techno-Commercial Bid and Price Bid at www.mstcecommerce.com/eprochome/rbi	January 12, 2024, 10:00 AM	
j. Date of closing of online e-tender for submission of Techno-Commercial Bid & Price Bid	February 20, 2024, 5:00 PM	

k. Date/time/venue of opening of Tender Part I	February 21, 2024, 11:00 AM
l. Date/time/Venue of opening of Tender Part II	Date and time of opening of Financial bid shall be informed to all eligible bidders in due course.
m. Transaction Fee	Transaction fee should be borne by the Chemist/applicant. Payment of Transaction fee shall be made as mentioned in the MSTC portal through MSTC payment gateway through/NEFT/RTGS in favour of MSTC LIMITED or as advised by M/s MSTC Ltd. Please do not transfer the transaction fee to the Reserve Bank of India, Chandigarh

भारतीय रिज़र्व बैंक
केन्द्रीय स्थापना अनुभाग
चंडीगढ़

निविदा आमंत्रण सूचना (एनआईटी)

चंडीगढ़ में बैंक की डिस्पेंसरियों में थोक दवाओं की खरीद के लिए विक्रेताओं का पैनल बनाना एवं ई-निविदा: अप्रैल 2024 - मार्च 2025

भारतीय रिज़र्व बैंक, चंडीगढ़ (इसके बाद "बैंक" कहा जाएगा), 'चंडीगढ़ में बैंक की औषधालयों में थोक दवाओं की खरीद' के लिए दो बोली प्रणाली (तकनीकी और वित्तीय बोली) अनुबंध के तहत ई-निविदा आमंत्रित करता है।

2. इच्छुक विक्रेता, जो पात्रता मानदंडों को पूरा करते हैं और अन्य नियमों और शर्तों से सहमत हैं, को निर्धारित प्रपत्र (अनुलग्नक - 1) में आवेदन करना होगा और अपना प्रस्ताव, ई-निविदा के निर्देशों के अनुसार, सभी तरह से पूर्ण सहायक दस्तावेजों के साथ 20 फरवरी, 2024, सायं 17:00 बजे से पहले ऑनलाइन रूप से जमा/प्रस्तुत करना होगा। निविदाकर्ता को ₹3,30,000/- की ई.एम.डी. प्रेषित करनी होगी जो वापसी योग्य है। तकनीकी बोलियां 21 फरवरी, 2024, पूर्वाह्न 11:00 बजे इलेक्ट्रॉनिक रूप से खोली जाएंगी। निविदा खोलने की तिथि को अवकाश घोषित होने की स्थिति में अगले कार्य दिवस को निविदा खोली जायेगी। वित्तीय बोली खोलने की तिथि और समय की सूचना सभी पात्र बोलीदाताओं को उचित समय पर दी जाएगी।

3. निविदा दस्तावेज आरबीआई की वेबसाइट 'www.rbi.org.in' के ई-निविदा सेक्शन से और 'www.mstcecommerce.com' से डाउनलोड किए जा सकते हैं। इस निविदा के संबंध में कोई भी संशोधन/शुद्धिपत्र/स्पष्टीकरण बैंक की वेबसाइट/एमएसटीसी ई-पोर्टल पर ही अपलोड किया जाएगा। निविदाकर्ता को किसी भी संशोधन/शुद्धिपत्र/स्पष्टीकरण के लिए उपरोक्त वेबसाइट/ई-पोर्टल की नियमित जांच करनी चाहिए और उसके सत्यापन के बाद बोली प्रस्तुत करनी चाहिए। बैंक बिना कोई कारण बताए किसी या सभी निविदाओं को अस्वीकार करने का अधिकार सुरक्षित रखता है।

निविदा की अनुसूची (एस.ओ.टी.)

क. ई-निविदा सं.	RBI/Chandigarh Regional Office/Others/1/23-24/ET/364
ख. ई-निविदा का नाम	भारतीय रिज़र्व बैंक, चंडीगढ़ के औषधालयों को ड्रग्स और दवाओं की आपूर्ति के लिए आपूर्तिकर्ताओं/ स्टॉकिस्टों / केमिस्टों का पैनल बनाना एवं ई-निविदा
ग. निविदा का माध्यम	ई-निविदा प्रणाली MSTC की वेबसाइट (www.mstcecommerce.com/eprocn) के माध्यम से आनलाइन भाग I - तकनीकी बोली और भाग II - वित्तीय बोली

घ. सभी पक्षों को डाउनलोड करने के लिए NIT की उपलब्धता की तारीख	12 जनवरी, 2024 सुबह 10:00 बजे
च. बोली पूर्व बैठक	भारतीय रिज़र्व बैंक, सेन्ट्रल विस्टा, सेक्टर 17 चंडीगढ़ में 22 जनवरी 2024 को सुबह 11:00 बजे ऑफलाइन माध्यम से
छ. वार्षिक खरीद की अनुमानित लागत	₹1,65,00,000/- (रुपये एक करोड़ पैंसठ लाख मात्र)
ज. बयाना जमा राशि (ईएमडी)	₹3,30,000 (मात्र तीन लाख तीस हजार रुपये, प्रत्येक बोलीदाता द्वारा कुल संविदा मूल्य का केवल 2% जमा किया जाएगा) NEFT के माध्यम से
	लाभार्थी खाता संख्या 186003001
	आई.एफ.एस.सी. RBIS0CGPA01 ('0' दोनों स्थानों पर शून्य)
	लाभार्थी का नाम भारतीय रिज़र्व बैंक, चंडीगढ़
झ. बयाना राशि जमा करने की अंतिम तिथि	20 फरवरी 2024 सायं 04:00 बजे
ट. www.mstcecommerce.com/eprocn/rbi पर ऑनलाइन तकनीकी-वाणिज्यिक बोली और मूल्य बोली जमा करने के लिए ई-निविदा शुरू होने की तिथि	12 जनवरी 2024 सुबह 10:00 बजे
ठ. तकनीकी-वाणिज्यिक बोली और मूल्य बोली प्रस्तुत करने के लिए ऑनलाइन ई-निविदा बंद होने की तिथि	20 फरवरी 2024 सायं, 17:00 बजे
ड. निविदा भाग-I के खुलने की तिथि और समय	21 फरवरी 2024 सुबह, 11:00 बजे
ढ. निविदा भाग-II खोलने की तिथि और समय	वित्तीय बोली खोलने की तिथि और समय की सूचना सभी पात्र बोलीदाताओं को उचित समय पर दी जाएगी।
त. लेनदेन शुल्क	लेन-देन शुल्क दवा विक्रेता / आवेदक द्वारा वहन किया जाना चाहिए। लेन-देन शुल्क का भुगतान MSTC पोर्टल में MSTC भुगतान गेटवे के माध्यम से / NEFT/ RTGS के माध्यम से MSTC Ltd. के पक्ष में या MSTC Ltd. द्वारा दी गई सूचना के अनुसार किया जाना है। कृपया लेनदेन शुल्क भारतीय रिज़र्व बैंक, चंडीगढ़ को अंतरित न करें।

Important Instructions Regarding E-Tender

This is an e-procurement event of Reserve Bank of India, Chandigarh. The e-procurement service provider is MSTC Limited. Bidders are requested to read and understand the Notice Inviting e-tender and subsequent Corrigendum, if any, before submitting their online tender.

A) Registration:

- 1) The process involves vendor's registration with MSTC e-procurement portal which is free of cost. Only after registration, the vendor(s) can submit his/their bids electronically. Electronic Bidding for submission of Technical Bid as well as Commercial Bid will be done over the internet. The Vendor should possess Class III signing type digital certificate. Vendors are to make their own arrangement for bidding from a P.C. connected with Internet. MSTC is not responsible for making such arrangement. (Bids will not be recorded without Digital Signature).
- 2) SPECIAL NOTE: THE TECHNICAL BID AND THE COMMERCIAL BID HAS TO BE SUBMITTED ON-LINE AT www.mstcecommerce.com/eprocn/
- 3) Vendors are required to register themselves online with www.mstcecommerce.com → e-Procurement → PSU/ Govt. depts. → Select RBI Logo → Register as Vendor → Filling up details and creating own user id and password → Submit.
- 4) Vendors will receive a system generated mail confirming their registration in their email which has been provided during filling the registration form.
- 5) In case of any clarification, please contact RBI/MSTC, (before the scheduled time of the etender).

Contact person (MSTC Ltd.)

- Shri. Sushil Nale, Asst. Manager- sushil@mstcindia.co.in Mobile -09987758430
- Ms. Archana, Asst. Manager- archana@mstcindia.co.in Mobile – 09990673698
- Ms. Rupali Pandey, Executive- rpandey@mstcindia.co.in Ph.- 022-22886268
- Mr. Tejas V, Executive- tejasv@mstcindia.co.in Ph- 022-22822789

Google hangout ID- (for text chat)- mstceprocn@gmail.com

Contact person (RBI, Chandigarh):

1. Sh. Pushpendra Singh, AM
Central Establishment Section, Chandigarh
Reserve Bank of India,
Sector 17- 160017
Tel: 0172-2707170 Email Id: pushpendrasingh@rbi.org.in
2. Sh. Parmod Kumar Garg, AGM

B) System Requirement:

- i) Windows 7 or above Operating System
- ii) IE-7 and above Internet browser.
- iii) Signing type digital signature
- iv) Latest updated JRE 8 (x86 Offline) software to be downloaded and installed in the system.

To disable “Protected Mode” for DSC to appear in The signer box following settings may be applied.

Tools => Internet Options => Security => Disable protected Mode If enabled- i.e, Remove the tick from the tick box mentioning “Enable Protected Mode”.

Other Settings:

Tools => Internet Options => General => Click On Settings under “browsing history/ Delete Browsing History” => Temporary Internet Files => Activate “Every time I Visit the Webpage”.

To enable ALL active X controls and disable ‘use pop up blocker’ under Tools→ Internet Options→ custom level (Please run IE settings from the page www.mstcecommerce.com once)

For more details, Vendors may refer to the **Vendor Guide** and **FAQ** available at www.mstcecommerce.com/eprocn

C) Process of E-tender:

1. The Technical Bid and the Financial Bid shall have to be submitted online at www.mstcecommerce.com/eprocn. Tenders will be opened electronically on specified date and time as given in the tender.
2. All entries in the tender should be entered in online Technical & Financial formats without any ambiguity.
3. Special Note towards Transaction fee:

The Vendors shall pay the transaction fee using “Transaction Fee Payment” Link under “My Menu” in the Vendor login. The Vendors have to select the particular tender

from the event dropdown box. The Vendor shall have the facility of making the payment either through NEFT or Online Payment. On selecting NEFT, the Vendor shall generate a challan by filling up a form. The Vendor shall remit the transaction fee amount as per the details printed on the challan without making change in the same. On selecting Online Payment, the Vendor shall have the provision of making payment using its Credit/ Debit Card/ Net Banking. Once the payment gets credited to MSTC's designated bank account, the transaction fee shall be auto authorized and the Vendor shall be receiving a system generated mail.

Transaction fee is non-refundable.

A Vendor will not have the access to online e-tender without making the payment towards transaction fee.

NOTE: Bidders are advised to remit the transaction fee well in advance before the closing time of the event so as to give themselves sufficient time to submit the bid.

4. The Vendors are required to ensure that their corporate email-id provided is valid and updated at the time of registration of Vendor with MSTC. Vendors are also requested to ensure validity of their DSC (Digital Signature Certificate).
5. E-tender cannot be accessed after the due date and time mentioned in the Notice inviting e-tender.
6. Bidding in E-tender:
 - a) The process involves Electronic Bidding for submission of Technical and Financial Bid.
 - b) The Vendor(s) who have submitted transaction fee can only submit their Technical Bid and Financial Bid through internet in MSTC website www.mstcecommerce.com → e- procurement →PSU/Govt. depts→ Login under RBI→ My menu→ Auction Floor Manager→ live event →Selection of the live event.
 - c) The Vendor should allow running JAVA application. This exercise has to be done immediately after opening of Bid floor. Then they have to fill up Common terms/Commercial specification and save the same. After that click on the

Technical bid. If this application is not run, then the Vendor will not be able to save/submit their Technical bid.

- d) After filling the Technical Bid, Vendor should click 'save' for recording their Technical Bid. Once the same is done, the Financial Bid link becomes active and the same has to be filled up and then Vendor should click on "save" to record their Financial Bid. Once both the Technical Bid & Financial Bid have been saved, the Vendor can click on the "Final submission" button to register their Bid.
 - e) Vendors are instructed to use 'Attach Doc' button to upload documents. Multiple documents can be uploaded.
 - f) In all cases, Vendor should use their own ID and Password along with Digital Signature at the time of submission of their bid.
 - g) During the entire e-tender process, the Vendors will remain completely anonymous to one another and also to everybody else.
 - h) The e-tender floor shall remain open from the pre-announced date & time and for as much duration as mentioned above.
 - i) All electronic bids submitted during the e-tender process shall be legally binding on the Vendor. Any bid will be considered as the valid bid offered by that Vendor and acceptance of the same by the Bank will form a binding contract between the Bank and the Vendor for execution.
 - j) It is mandatory that all the bids are submitted with digital signature certificate otherwise the same will not be accepted by the system.
 - k) The Bank reserves the right to cancel or reject or accept or withdraw or extend the tender as the case may be without assigning any reason thereof.
 - l) No deviation of the terms and conditions of the tender document is acceptable. Submission of bid in the e-tender floor by any Vendor confirms their acceptance of terms & conditions for the tender.
7. Any order resulting from this tender shall be governed by the terms and conditions mentioned therein.

8. No deviation from the technical and financial terms & conditions are allowed.
9. Vendors are requested to read the Vendor guide and see the video in the page www.mstcecommerce.com/eprocn to familiarize with the system before bidding.



**RESERVE BANK OF INDIA HRMD (Central Establishment Section)
Chandigarh**

January 12, 2024

REQUEST FOR EMPANELMENT (RFE) FOR SUPPLIERS / STOCKISTS / CHEMISTS FOR SUPPLY OF DRUGS & MEDICINES TO THE DISPENSARIES OF RESERVE BANK OF INDIA IN CHANDIGARH: APRIL 2024 – MARCH 2025

Reserve Bank of India (hereinafter referred to as 'the Bank') intends to prepare a panel of suppliers / stockists / chemists (hereinafter referred to as 'Chemists' for brevity) for supply of medicines to the Bank's various dispensaries at Chandigarh. The panel is expected to remain operational for a period of one-year subject to satisfactory performance.

The Bank invites applications from such Chemists who are interested in inclusion in the panel. Chemists, who fulfill the eligibility criteria and agree to the other terms and conditions mentioned in this document may apply for the contract in the prescribed form ([Annex-I](#)). The tender document can be downloaded from the RBI website 'www.rbi.org.in' and 'www.mstcecommerce.com'. Any amendment / corrigendum / clarification with respect to this tender shall be uploaded on Bank's website /MSTC e-portal only. The Bank reserves the right to accept any or reject any or all of the applications received without assigning any reasons.

1. Eligibility

- a) The Chemist must hold valid licenses as on the date of application, in specified forms. (Form 20, 20-B, 21, 21-B and 21-C) for various categories of allopathic drugs issued by the Drug Control Authority of the State under the provisions of Drugs and Cosmetics Act, 1940 as applicable and any other law in force. They must hold all other licenses, clearances and permissions as may be necessary to carry out the trade of dealing with / selling of medicines. The empaneled Chemists will further ensure and undertake that their licenses remain valid till the end of the contract period.
- b) The Chemist must not have been convicted under the Drugs and Cosmetics Act and Rules made thereunder and no cases should be pending against it under the Drugs and Cosmetics Act and Rules or under the Drugs (Prices Control) Order, 1995 or Drugs (Prices Control) Order, 2013 or other Orders issued from time to time.

- c) The Chemist should have an annual minimum turnover of 82,50,000/- (Rupees Eighty-Two lakh Fifty Thousand only) for the last three financial years.
- d) The Chemist should have undertaken a similar business arrangement, i.e., empanelment for supply of medicines with at least one Govt. /Semi-Govt. / Public Sector organization during the last two years.
- e) The Chemist should agree to supply all the medicines and consumables that the Bank indents irrespective of the brands or manufacturers. Failure to do so after execution of the purchase contract as described elsewhere in the document will result in automatic invocation of the Performance Guarantee and forfeiture of the proceeds of the Performance Guarantee.
- f) The Chemist should not have been debarred / black-listed by any Govt. / Semi-Govt. / Public Sector organization/ statutory bodies.
- g) The shop/ establishment of the chemist should be situated in Chandigarh where empanelment is being sought.
- h) GST registration certificate should be available with the Chemist.
- i) The Chemist should have a computerized billing system.
- j) The Chemist should not have been served the notice of termination of contract by the Bank on the basis of non-performance.
- k) Earnest Money Deposit (EMD) of ₹3,30,000/- (Rs. Three Lakhs Thirty Thousand only) should be deposited as per terms & conditions mentioned in RFQ document below.

II. Terms and Conditions

1. Scope of work

The Bank will enter into the contract with any of one or more empaneled vendors in accordance with financial bid submitted through 'Request for Quotation' (RFQ) for supply of medicines with an indicative list specifying broad requirements of medicines expected during the year. This RFQ (Financial bid) is floated on MSTC portal for eProcurement (online only). It is necessary

for vendors to register themselves with MSTC portal. The Chemists will supply the medicines /drugs after deducting agreed discount on MRP in the stipulated time and at the specified place on the basis of the indents issued from time to time by the office of the Bank to which the Chemist is attached during the year. It may be noted that the Bank is not bound to procure all its requirements of medicines only from the Chemists offering the highest discount.

2. Pricing

In response to the Bank's RFQ (Financial Bid), in the second part of the tender Chemist should quote uniform discount on retail price (MRP) printed on Strip / Bottle / Unit packed in percentage term in respect of all items of supplies to be made under the Contract irrespective of their brands or manufacturers. It should be noted that liability to pay any duties, levies or taxes leviable under the law would be that of the Chemist. The Chemist will also have to bear all the overheads & expenses etc. connected with proper packaging, carting, transportation etc. in connection with supply to any place specified by the Bank. The Chemist will also have to bear MSTC portal charges for participation in bidding process at the time of RFQ. The Bank will only pay the labeled MRP minus agreed discount allowed thereon. The quoted offer shall remain valid for the entire duration of the contract.

Under no circumstances should any information related to financial bid be mentioned in the documents related to technical bid. During the scrutiny of technical bids, if it appears that the chemist has intentionally stated the information related to financial bid directly / indirectly, the application by the Chemist will be rejected and treated as null and void.

3. Performance Bank Guarantee

On entering into an annual purchase contract with the Bank, as specified above, the Chemist will have to furnish a Performance Bank Guarantee for 16,50,000/- (rupees Sixteen Lakh Fifty thousand only), valid for 18 months issued by the Scheduled Bank. No claim shall be made against the Bank (The Regional Director, Reserve Bank of India, Chandigarh) in respect of interest, if any, due on Performance Bank Guarantee.

The Performance Bank Guarantee should remain valid upto six months beyond the validity period of the contract.

The Performance Bank Guarantee is liable to be invoked by the Bank and the proceeds of invoked Performance Bank Guarantee shall be liable to be forfeited by the Bank if the medicines supplied by the authorized Chemist against the indents placed on them in

pursuance of this contract are subsequently found as having been stolen or are not conforming to quality. The Performance Bank Guarantee is also liable to be forfeited if the authorized Chemist:

- i) Fails to adhere to the terms of the Contract or
- ii) Supplies any sub-standard, spurious drugs or substitute medicines.
- iii) Delays in supplies.
- iv) Over charges

4. Period of Contract

The period of empanelment shall be for a period of one-year subject to satisfactory performance. In respect of the annual purchase contract, supply orders will be placed against the contract up to the last date of the contract. Orders received even on the closing date should be honored in accordance with the terms of contract even though the last date of the contract may have expired on the date of supply of medicines.

5. Documents establishing eligibility (to be uploaded on MSTC)

The following documents should be submitted along with the application in MSTC.

- a) Self-attested copies of valid licenses held by the chemist as on the date of application.
- b) Copy of No Conviction Certificate from State Drugs Controller that the Chemist has not been convicted of any offence under the Drugs and Cosmetics Act and Rules made there under and no case is pending against the Chemist under the Drugs and Cosmetics Act and Rules made thereunder as well as under the Drugs (Price Control) Order, 1995 or Drugs (Price Control) Order, 2013 or other Orders issued from time to time. An affidavit to the affect duly notarized is acceptable in lieu thereof.
- c) Copies of the balance sheets for the last three financial years, duly certified by a Chartered Accountant.
- d) Client report from one client as specified in para (1,d) as per format in [Annex-II](#).
- e) Banker's certificate from the Chemist's banker as per format in [Annex-III](#).

- f) Copy of GST registration certificate.
- g) A copy of PAN allotted to the Chemist.
- h) Proof of EMD Submission to the Bank.

In addition to the documents mentioned above, the Bank reserves its right to call for additional documents, if required, at any point of time.

6. Procedure for application

All pages of this document must be signed with seal at the bottom and uploaded on MSTC portal with duly filled in application form attaching all specified documents. Eligible Chemists may submit applications on MSTC portal from January 12, 2023 to February 20, 2023 as specified.

The chemist will be responsible to ensure that his application is submitted on or before the due date and time. The Bank will not be responsible for non-submission of application within the specified date and time due to any reasons. **All costs in connection with preparation of the RFE document shall be borne by the applicant.**

7. Right to accept / reject any or all applications

Applications received after the due date and time or incomplete in any respect or not accompanied with the requisite documents establishing eligibility are liable to be rejected. The Bank reserves the right to accept or reject any or all of the applications in full or part without assigning any reasons. The Bank reserves the right to scrap the panel at any time, without assigning any reasons thereof. The Bank's decision in this regard shall be binding and final. The Regional Director, Reserve Bank of India, Chandigarh has the right to modify / alter any requirements in this document at his discretion in the interest of the Bank as deemed appropriate by him. His decision in this regard shall be final.

8. Notification of acceptance

The Regional Director, Reserve Bank of India, Chandigarh will communicate acceptance/rejection of the application by a letter/e-mail.

9. Indent for and delivery of supplies

- a) On receipt of indent for supply from the Bank, the delivery of supplies in full shall be made at the premises of the Bank's dispensary to which the indent pertains, during the working hours of the dispensary as soon as possible but not later than seven days.
- b) In case of indent for specific brands of medicines, the brand shall not be substituted. In other cases, medicines conforming to Schedule M specifications of the Central Drug Standard Control Organisation shall be supplied.
- c) Supplies are required to be made in original packing of manufacturer. The packing should approximately be nearest to the total quantity indented of any particular medicine / drug.
- d) Every medicine has its own shelf life period mentioned on the label of medicine. The shelf life of medicines supplied should not have passed more than half of its shelf life at the time of supply.
- e) The Chemist will indicate batch number, name of manufacturer, date of expiry in the indents at the time of supplying the medicine / drugs to the concerned dispensaries.
- f) The Chemist should not stop the supplies of the medicines/ drugs without giving 30 days notice.

10. Presentation of bills

- a) The Chemist shall present the bill to the office for the supplies made. The bill should clearly indicate the details of the supplies made such as name of the item, quantity, rate, discount amount, name of manufacturer, batch number, date of manufacture and expiry date, indent no. with date etc. and any other information required by the Bank.
- b) The bill shall be supported by the original indent along with the certificate from the authorized official of the Bank in charge of the dispensary under his/her signature, with date, seal of the office for receipt of the items indented.
- c) Incomplete bills not accompanied by any of the particulars mentioned in (a) & (b) above will not be entertained.

11. Payment

Payment of the bills presented, will normally be arranged within 15 working days from the date of presentation of the bill (due submission of all documents). However, the Chemist shall make no claim from the Bank in respect of interest or damages in case the payment is delayed for any reasons. The payment has to be through NEFT for which Chemist should give requisite bank details.

12. Corrupt, fraudulent or unethical practices

The Bank requires that the Chemist observes the highest standards of ethics during the procurement and execution of contract for supply of medicines. The medicines/drugs to be supplied will be of standard quality. In pursuance thereof, the terms are set forth as follows:

- a) The Chemist shall not resort to offering, giving, receiving or soliciting of anything of value to influence the action of any official of the Bank in the empanelment process or in contract execution.
- b) The Chemist shall not resort to misrepresentation of facts in order to influence the empanelment process or execution of a contract to the detriment of the Bank.
- c) The Bank will declare a Chemist ineligible, either indefinitely or for a specified period of time, for award of the contract, if at any time, it determines that the Chemist has engaged in corrupt and fraudulent practices in executing the contract.
- d) The Bank may, without prejudice to any other remedy for breach of contract, at its sole discretion, terminate the contract in whole or part in respect of any Chemist for any of the following reasons:
 - (i) supply of sub-standard/spurious/substitute medicines,
 - (ii) delay in supply /refusal to supply/non-supply of medicines,
 - (iii) over charging in the bill,
 - (iv) in case it is found that any particular medicine's date is expired or is near the date of expiry,
 - (v) in case the shelf life of medicines supplied have passed more than half of its shelf life at the time of supply.
 - (vi) if the chemist fails to perform any other obligation(s) under the contract,
 - (vii) in the judgement of the Bank it has engaged in corrupt and fraudulent practices.

- e) If any such case indicated in (d) above is noticed during subsequent scrutiny after or before the payment, then the Chemist shall refund the disputed/excess amount already paid by the Bank or replace the medicines in question, as the case may be. The Bank may stop payments due or recover the cost of such supplies from the amounts due to the Chemist. This shall be without prejudice to such other action the Bank may take against the Chemist under the terms of the contract.
- f) The Chemist shall be solely responsible for full compliance with the provisions of “the Sexual Harassment of women at work place (Prevention, Prohibition and Redressal) Act, 2013”. In case of any complaint of sexual harassment against its employee within the premises of the Bank, the complaint will be filed before the Internal Complaints Committee constituted by the Chemist and the Chemist shall ensure appropriate action under the said Act in respect to the complaint. Any complaint of sexual harassment from any aggrieved employee of the Chemist against any employee of the Bank shall be taken cognizance of by the Regional Complaints Committee constituted by the Bank. The Chemist shall be responsible for any monetary compensation that may need to be paid in case the incident involving the employees of the Chemist, for instance any monetary relief to Bank’s employee, if sexual harassment by the employee of the Chemist is proved by the Committee. The Chemist shall be responsible for educating its employees about prevention of sexual harassment at work place and related issues.

13. Applicability of best prices

If the Chemist with whom the Bank has entered into an annual purchase contract offers a higher discount or sells or even offers to sell medicines following conditions of sale similar to those of the Bank’s contract, to any person or organization, during the currency of the rate contract, the discount rate applicable to the Bank will be automatically increased with effect from the date for all the subsequent supplies under the contract and the contract amended accordingly. Other parallel contract holders, if any, will be given opportunity to reduce their price as well, by notifying the reduced price to them and giving them 15 (fifteen) days time to intimate their revised prices, if they so desire, in sealed cover to be opened in public on the specified date and time and further action taken as per standard practice.

14. Indemnity

The Chemist shall indemnify the Bank against all actions, suits, claims and demands brought or made against the Bank in respect of anything done or omitted to be done by the Chemist in execution of or in connection with the work of this contract and against any loss or damage to the Bank in consequence to any action or suit being brought against the Chemist for anything done or omitted to be done in the execution of this contract. The Chemist will abide by the job safety measures prevalent in India and will free the Bank from all demands or responsibilities arising from accidents or loss of life, the cause of which is the Chemist's negligence. The Chemist will pay all indemnities arising from such incidents without any extra cost to the Bank and will not hold the Bank responsible or obligated. The Bank may, at its discretion and entirely at the cost of the Chemist defend such suit, either jointly with the Chemist or single in case the latter chooses not to defend the case.

15. Arbitration

The contract is based on mutual trust and confidence. Both the parties agree to carry out the assignment in good faith. If any dispute or difference of any kind whatsoever (the decision whereof is not herein otherwise provided for) shall arise between the Bank and the Chemist in connection with or arising out of the Contract, whether during the contract period or completion and whether before or after the termination, abandonment or breach of the contract, shall be referred to and settled by sole arbitration of the Regional Director, Reserve Bank of India, Chandigarh who shall give written award of his decision to the Chemist. The decision of the Regional Director, Reserve Bank of India, Chandigarh shall be final and binding.

**RESERVE BANK OF INDIA
CENTRAL ESTABLISHMENT SECTION
SECTOR 17 C, CHANDIGARH**

**APPLICATION FORM FOR EMPANELMENT OF CHEMISTS FOR SUPPLY OF DRUGS
AND MEDICINES**

S.NO.	Item	Details
1	Name of the Chemist	
2	Constitution (Company / Partnership / Proprietorship)	
3	Details of Registration (Registering Authority, Registration No. & Date)	
4	Year of commencement of business	
5	GST Number	
6	PAN Number	
7	Whether Manufacturer / Authorised Distributor / Dealer / Agency	
8	Name (s) of the Proprietor / Partner / Director / Official with designation authorized to make commitment to the Bank	
9	Telephone No. Mobile No. E-mail	
10	Mailing Address : Shop/Establishment Address:	

11	Whether the Chemist holds valid license on the date of application for various categories of allopathic drugs issued by the Drug Control Authority of the State under the provisions of Drugs and Cosmetics Act, 1940? Please give details of licenses	
12	Whether the Chemist has been convicted under the Drugs and Cosmetics Act and Rules made thereunder or any case is pending against the Chemist under the Drugs and Cosmetics Act and Rules made thereunder as well as under the Drugs Price Control Order issued from time to time?	
13	Whether the billing system is computerized	
14	Agreement to best prices norm (refer to para 13)	
15	Names of the Government / Public Sector / Corporate clients of the chemist for bulk supply of medicines. Also give contact person's name and telephone numbers	
16	Name and address of Principal Banker Please also give phone numbers.	
17	Whether the Chemist have been debarred / black-listed by any Govt. / Semi-Govt. / Public Sector organization/ statutory bodies.	

18	Whether the Chemist have been served the notice of termination of contract by the Bank on the basis of non-performance	
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Financial year's annual sale: **2020-21:**
2021-22:
2022-23:

I have read and understood the notice issued by Reserve Bank of India Chandigarh, containing the eligibility criteria and the terms and conditions for empanelment of chemists and druggists for supply of drugs and medicines. I fully accept the terms and conditions. I also understand that the Bank reserves the right to accept any or reject any or all of the applications without assigning any reasons.

Signature

Name:

Designation:

Date:

Note: Applications complete in all respects in the above format may be submitted through www.mstcecommerce.com.

For queries, kindly contact / write to us at – Medical Section – Pushpendra Singh (0172-2707170 / pushpendrasingh@rbi.org.in) Mob. 7652094812

Parmod Kumar Garg (0172-2707170/ pkgarg@rbi.org.in) Mob. 9463607640

PROFORMA OF CLIENT'S CERTIFICATE REGARDING PERFORMANCE

(can be filled and printed separately)

1. Name and address of the client:
2. Details of works executed by Shri ./ M/s. -----
(name of the chemist)
 - a) Name of work with brief particulars:
 - b) Agreement No. and date:
 - c) Agreement amount:
(Approximates are also acceptable)
3. Details of penalties levied (indicate amount) if any for non-performance or non-adherence to terms:
4. Name, address, telephone number and e-mail ID of the authority under whom supply executed

Name & Designation:

Telephone No.:

E-mail :
5. Comments on the capabilities of the chemist:
 - a) Technical proficiency
 - b) Financial soundness
 - c) Adherence to timeliness
 - d) Quality of work
 - e) General behavior

The undersigned is competent to issue this certificate.

“Countersigned”

Signature of the Reporting Officer
with office seal

Name and designation

Contact Number

Banker's Certificate

TO

The Regional Director
Reserve Bank of India
Central Establishment Section
Sector-17
Chandigarh
Pin- 160017

Bankers' Certificate from a Scheduled Bank

This is to certify that to the best of our knowledge and information, M/s. Shri ----- having the noted address, a customer of our bank are / is respectable and can be treated as good for any engagement up to a limit of ₹ ----- (Rupees -----). -----).

This certificate is issued without any guarantee or responsibility on the Bank or any of the officers.

For the Bank

(Signature with seal)

Date:

Name and designation

For the Bank

Note:

1. Banker's certificate should be on letterhead of the Bank, sealed in cover and addressed to enlistment authority.
2. In case of partnership firm, certificate to include names of all partners as recorded with the Bank.



**RESERVE BANK OF INDIA
HRMD (Central Establishment Section)
Chandigarh**

REQUEST FOR QUOTATION (RFQ)

Last Date of Tender Submission	February 20, 2024 5:00 PM
Date of Opening of Tender (Part-I)- Technical	February 21, 2024 11:00 AM
Date of Opening of Tender (Part-II)- Financial	To be informed to all eligible bidders in due course

January 12, 2024

**REQUEST FOR QUOTATION (RFQ) FOR SUPPLY OF MEDICINES IN BANK'S
DISPENSARIES**

Madam/Sir,

Please refer to the Request for Empanelment (RFE) document on the captioned subject.

2. The Bank is interested to enter into Annual Contract for the period from April 01, 2024 to March 31, 2025 for supply of various medicines and drugs (as annexed below) costing 1,65,00,000/- (Rupees One Crore Sixty-Five Lakh only) approximately. You are requested to submit your best uniform discount rate in percentage terms for the tentative annual purchase of items as per list enclosed (annex). You are also required to upload a declaration as per the format in **Form-I**. **The offer (uniform discount rate on MRP of medicines in %) should be uploaded on MSTC website (www.mstcecommerce.com/eprocn/) in the requisite format.**

Sr No.	Description of Item	Approx. Quantity
1	Names of special medicines, drugs and names of ordinary medicines	As per enclosed list

Please note that the list is tentative only and is likely to be changed as per requirement of the Reserve Bank of India, Chandigarh.

Terms & Conditions –

Terms and conditions as specified in our Request for Empanelment Document and agreed by you shall apply. Special conditions as indicated in **Form-II** shall also be applicable.

- 1. Earnest Money Deposit (EMD) of 3,30,000/- (Rupees Three Lakh Thirty Thousand Only)** in favour of Reserve Bank of India, Chandigarh, IFSC code – RBIS0CGPA01 and to be credited to account no. 186003001. Bids without EMD will not be considered and shall be rejected. EMD of unsuccessful bidders will be returned within **15 days** of awarding the Pro Rata Contract to successful bidder. EMD of the bidders not honouring their commitment / quotations may be forfeited at the discretion of the Regional Director, Reserve Bank of India, Chandigarh, who is not bound to assign any reasons for his action.
- 2.** The successful bidder has to submit a Performance Bank Guarantee (PBG) from a scheduled bank of **₹16,50,000/- (Rupees Sixteen Lakh Fifty Thousand Only)** in favour of the **Reserve Bank of India, Chandigarh and valid for a period of six months beyond the validity of Contract**. The EMD submitted along with the bid by the successful bidder will be returned soon after receipt of PBG. The format of PBG is given in **Form-II**.
- 3.** The successful bidder will enter into a Contract for the period April 01, 2024 to March 31, 2025 with the Bank as per format in **Form-III**.
- 4.** Under no circumstance will a request for alteration in the discount rate be accepted / considered. Time is the essence of the contract. The successful bidder which has entered into the contract with the Bank (hereinafter referred to as “Supplier”) has to make delivery at the Bank’s specified dispensary as per the delivery schedule given in each Purchase Order.
- 5.** It should be noted that liability to pay any duties, levies or taxes leviable under the law would be that of the Supplier. The Supplier shall also have to bear all the expenses etc. connected with proper packaging, carting, transportation, stamping of medicines etc. in connection with supply to any place specified by the Bank. The Bank will only pay the labelled MRP less discount allowed thereon as per the offer. The Bank will also deduct applicable TDS on GST and Income Tax.

- 6.** Quotation (Bids) received without Earnest Money Deposit will be summarily rejected. Any conditional quotation / offers will not be accepted.
- 7.** The quotation (uniform discount rate on MRP of medicines in %) should be uploaded on MSTC website by the due date and time. Quotations will be opened on due date and time as specified in this document.
- 8.** Fall Clause: If the Supplier offers a higher discount or sells or even offers to sell medicines following conditions of sale similar to those of the Bank's contract, to any person or organization during the currency of the rate contract, the discount rate applicable to the Bank will be automatically increased with effect from that date for all the subsequent supplies under the contract and the contract amended accordingly. Other parallel contract holders, if any, are also to be given opportunity to reduce their price as well, by notifying the reduced price to them and giving them 15 days (fifteen days) time to intimate their revised prices, if they so desire, in sealed cover to be opened in public on the specified date and time and further action taken as per standard practice.
- 9.** Fulfilling the above terms & conditions and offering the highest discount rate in percentage does not necessarily mean qualifying for the award of the Contract.
- 10.** The Bank reserves the right to accept any or reject any or all the offers received without assigning any reason thereof. The Bank also reserves the right to relax or alter any clauses mentioned in this document as seem appropriate to him in interest of the Bank.
- 11.** The Bank reserves the right to terminate the Annual Contract at any point of time by giving one month's notice period without assigning any reason and without prejudice to any other remedies available to the Bank.

FORM- I

SCOPE OF WORK AND TERMS AND CONDITIONS

1. DELIVERY OF SUPPLIES

The delivery of supplies in full will be made within the time and place specified in the respective Purchase Order (PO).

2. NON-SUBSTITUTION / CONFIRMATION WITH SCHEDULE M

In case of indent for specific brand of medicines, the brand shall not be substituted, in all other cases, medicines confirming to schedule M specifications only shall be supplied.

3. PACKED SUPPLIES

Supplies are required to be made in original packing of manufacturer. The packing should approximately be nearest to the total quantity demanded of any particular medicine /drug in the P.O. One medicine should be packed in one box along with label affixed on each box indicating there in the name of the medicine and quantity. It should be noted that not more than 4-5 medicines to be packed in a single box.

4. AUTHORITY SLIP

In case an Authorised Official of the Bank or the Bank's Medical Consultant in charge of the Dispensary concerned gives any 'By Hand" Authority Slip to a beneficiary, the medicines will be supplied immediately to the beneficiary for a period as mentioned in the slip.

5. LIFE PERIOD OF MEDICINES SUPPLIED

Every medicine has its own shelf-life period mentioned on the label of medicine. The shelf life of medicines supplied should not have passed more than half of its shelf life at the time of supply.

6. PRESENTATION OF BILLS

(i) The bills should clearly indicate the details of the supplies made each day such as name of the item, name of manufacturer, batch number, date of manufacture and expiry date, rate, GST, discount as per contract etc. and any other information required by the Bank.

(ii) The bill shall be supported by the original PO along with the certificate from the Bank's authorized official under his/her signature with date, seal of the office for receipt of the items indented.

Incomplete bills not accompanied by any of the particulars mentioned in (i) and (ii) above will not be entertained.

7. PERFORMANCE BANK GUARANTEE

The Performance Bank Guarantee is liable to be invoked by the Bank and the proceeds of invoked Performance Bank Guarantee shall be liable to be forfeited by the Bank if the medicines supplied by the Supplier against the POs placed on them in pursuance of this contract are subsequently found as having been stolen from anywhere or are not conforming to quality. The Performance Bank Guarantee is also liable to be forfeited if the Supplier:

- i) Fails to adhere to the terms of the Contract or
- ii) Supplies any sub-standard, spurious drugs or the substitute medicines.
- iii) Delay in supply of medicines
- iv) Over charges
- v) Discrepancy in billing

The Supplier should not stop the supplies of the medicines/drugs without giving 30 days (thirty days) notice.

8. DEDUCTION FOR DELAY / DEFAULT

8.1 In case of indent for specific brand of medicines, the same shall not be substituted without justifying non-availability of the indented medicine. If any such case is noticed during subsequent scrutiny after or before the payment, then Supplier will be penalized for ₹ 1000/- + cost of the specific brand of medicines for each such default.

8.2 The delivery of supplies in full will be made within 7 (seven) days at the working hours of Bank's dispensary and at the premises of the dispensaries to which the supplies are indented. In the event of non-supply of indented medicines in time as aforesaid ₹ 1000/- will be deducted from the bill of the Supplier for each day or part thereof of delay in respect of each item.

9. The medicines/drugs to be supplied will be of standard quality. In case it is found that any particular medicine's date is expired or is near the date of expiry, found not of standard quality, substandard or spurious, chemist's (Appointed Authorized Chemist) firm will be liable to be debarred with immediate effect besides other legal action that may be initiated. In case the chemist fails to supply indented drugs/medicines, the Bank will be entitled to procure the same from other chemist and the chemist will be liable to reimburse in full the price paid by the Bank. However, the chemist will be allowed to claim what would be payable to him for the medicines as per the agreed terms and conditions. Further, in case of medicines are expired due to various reasons, the chemist will be bound to either replace the medicine or issue a credit note in lieu of the same.

10. TERMINATION FOR DEFAULT

The Bank may, without prejudice to any other remedy for breach of contract, by written notice of default sent to the bidder terminate the contract in whole or part, for any of the following reasons:

- (i) supply of sub-standard/spurious/substitute medicines,
- (ii) delay in supply /refusal to supply/non-supply of medicines,
- (iii) over charging in the bill,
- (iv) in case it is found that any particular medicine's date is expired or is near the date of expiry,
- (v) in case the shelf life of medicines supplied have passed more than half of its shelf life at the time of supply.
- (vi) if the Supplier fails to perform any other obligation(s) under the contract,

- (vii) in the judgement of the Bank, it has engaged in corrupt and fraudulent practices.

11. RESERVATION OF RIGHT FOR APPOINTMENT OF MORE CHEMISTS

The Regional Director, Reserve Bank of India, Chandigarh reserves the right to enter into annual contracts with any number of chemists. The Regional Director, Reserve Bank of India, Chandigarh also reserves the right to allocate, reallocate the dispensaries, existing and new ones that may be set up during the Currency of the contract. The Regional Director, Reserve Bank of India, Chandigarh also reserves the right to decide which supplier shall normally serve which dispensary. Without prejudice to the right, emergency purchases can be preferred from any of the empanelled supplier irrespective of such allotment of dispensary to each supplier for purchase of normal supplies.

12. SUPPLY OF MEDICINES

12.1 Sufficient stock of standard quality of medicines at all times will have to be maintained by the Supplier to avoid inconvenience to the Bank's beneficiaries.

12.2 In case of failure or refusal on Supplier's part to supply the medicines to the Bank's Dispensaries within the time as provided in the respective purchase order, the contract is liable to be terminated/cancelled at Supplier's risk and cost. Any extra cost in arranging supply from alternative source will be recovered from the Supplier. It is in addition and without prejudice to the deduction in clause 8 above and 12.4 below.

12.3 The Supplier will indicate batch number, name of manufacturer, date of expiry in the indents at the time of supplying the medicines/drugs to the concerned dispensaries.

12.4 The medicines /drugs to be supplied will be of standard quality. In case it is found that any particular medicine's date is expired or near the date of expiry, found not of standard quality, substandard or spurious, Supplier's (Appointed Authorised Chemist) firm will be liable to be debarred for a period of 3 years besides other legal action that may be initiated. In case the Supplier fails to supply indented drugs /medicines, the Bank will be entitled to procure the same from other chemist and the Supplier will be liable to reimburse in full the price paid by the Bank. However, the Supplier will be allowed to claim what would be payable to him for the medicines as per the agreed terms and conditions.

13. INDEMNITY

The bidder shall indemnify the Bank against actions, suits, claims and demands brought or made against it in respect of anything done or omitted to be done by the bidder in execution of or in connection with the work of this contract and against any loss or damage to the Bank in consequence to any action or suit being brought against the bidder for anything done or omitted to be done in the execution of the contract. The bidder will abide by the job safety measures prevalent in India and will free the Bank from all demands or responsibilities arising from accidents or loss of life, the cause of which is the bidder's negligence. The bidder will pay all indemnities arising from such incidents without any extra cost to the Bank and will not hold the Bank responsible or obligated. The Bank may, at its discretion and entirely at the cost of the bidder defend such suit, either jointly with the bidder or single in case the latter chooses not to defend the case.

14. PAYMENT

The Supplier shall claim payments twice a month. Payment of the bills presented will normally be arranged in 15 working days from the date of presentation of the bill. However, the Supplier shall make no claim from the Bank in respect of interest or damages in case the payment is delayed for any reasons. The payment has to be through NEFT for which the bidder should give requisite bank details.

15. Sexual Harassment

The Supplier shall be solely responsible for full compliance with the provisions of "the Sexual Harassment of women at work place (Prevention, Prohibition and Redressal) Act, 2013". In case of any complaint of sexual harassment against its employee within the premises of the Bank, the complaint will be filed before the Internal Complaints Committee constituted by the Supplier and the Supplier shall ensure appropriate action under the said Act in respect to the complaint". Any complaint of sexual harassment from any aggrieved employee of the supplier against any employee of the Bank shall be taken cognizance of by the Regional Complaints Committee constituted by the Bank. The supplier shall be responsible for any monetary compensation that may need to be paid in case the incident involving the employees of the supplier, for instance any monetary relief to Bank's employee, if sexual harassment by the employee of the supplier is proved by the Committee. The supplier shall be responsible for

educating its employees about prevention of sexual harassment at work place and related issues.

16. ARBITRATION

The Contract is based on mutual trust and confidence. Both the parties agree to carry out the assignment in good faith. If any dispute or difference of any kind whatsoever (the decision, whereof is not herein, otherwise provided for) shall arise between the Bank and the Bidder in connection with or arising out of the Contract, whether during the contract period or completion and whether before or after the termination, abandonment or breach of the contract, shall be referred to and settled by sole arbitration of the Regional Director, Reserve Bank of India, Chandigarh who shall give written award of the decision to the Bidder. The decision of the Regional Director will be final and binding.

PERFORMANCE BANK GUARANTEE FORM

(For an amount of ₹16,50,000/-)

To,

The Regional Director
Reserve Bank of India
Sector 17,
Chandigarh - 110001

WHEREAS M/s _____ (hereinafter called 'Supplier') has undertaken, Annual Contract No. ----- dated ----- 2024 (hereinafter called 'Contract') for 'SUPPLY OF MEDICINES AT BANK'S DISPENSARIES' in pursuance of Request for Empanelment (RFE) Document dated January 12, 2024 and Request for Quotation (RFQ) document dated January 12, 2024 issued by Reserve Bank of India, Chandigarh (hereinafter called 'the Bank')

AND WHEREAS it is one of the terms of the tender document that the Supplier has to submit a performance bank guarantee by a scheduled bank for entering into a contract.

AND WHEREAS it has been stipulated by the Bank in the said contract that the Supplier shall furnish the Bank with a bank guarantee by a scheduled bank for the sum specified therein as security for the compliance with the Supplier's performance obligations in accordance with the contract.

AND WHEREAS we have agreed to give guarantee for the Supplier.

THEREFORE WE hereby affirm that we are guarantors and responsible to you up to a total sum of ₹16,50,000/- (Rupees Sixteen Lakh Fifty Thousand Only) and we undertake to pay the Bank, upon your first written demand declaring the supplier to be

in default under the contract and without demur cavil or argument, any sum or sums within the amount as aforesaid, without your needing to prove or to show the grounds or reasons for your demand or the sum specified therein.

2. A letter from the Bank that the Supplier has committed default in the due and faithful performance of all or any of its obligations under and in accordance with the contract shall be conclusive, final and binding on us. We further agree that the Bank shall be the sole judge as to whether the Supplier is in default in due and faithful performance of its obligations under the contract and the Bank's decision that he is in default shall be final and binding on us notwithstanding any differences between the Bank and Supplier or any disputes between the Bank and Supplier pending before an Arbitrator or any other court or tribunal or authority.
3. In order to give effect to this guarantee the Bank shall be entitled to act as if we are the principal debtor and any change in our constitution or that of Supplier shall not, in any way, or manner affect our liability or obligation under this guarantee.
4. The Bank shall have liberty, without affecting in any manner our liability under this guarantee, to vary at any time, the terms and conditions of the contract or to extend the time or period for compliance or to postpone for any time the exercise of any of our rights or enforce or forbear from enforcing any of the terms and conditions of the contract and we shall not be released from our liability or obligation under this guarantee by any exercise of such liberty by you or other forbearance, indulgence, act or omission on your part.
5. We undertake not to revoke this guarantee during its currency.
6. Any notice by way of request, demand or otherwise hereunder may be sent by post addressed to us at above referred branch, which shall be deemed to have been duly authorized to receive such notice and to effect payment thereof forthwith, and if sent by post it shall be deemed to have been given at the time when it ought to have been delivered in due course of post and in proving such notice, when given by post, it shall be sufficient to prove that the envelope containing the notice was

posted and a certificate signed by any of the Bank's officers that the envelope was so posted shall be conclusive.

7. This guarantee shall come into force with immediate effect and shall remain in force and effect for a period of 18 (Eighteen) months or until it is released by you pursuant to the provisions of the contract.

Signed and sealed this day of 2024 at

SIGNED, SEALED AND DELIVERED

For and on behalf of

By:

(Signature)

(Name)

(Designation)

(Address)

ANNUAL CONTRACT FORM

THIS AGREEMENT made on the..... day of....., 2024

Between

.....
(Name and address of purchaser)
hereinafter "the Purchaser" of the one part and

.....
(Name and address of chemist)

hereinafter called "the Supplier" of the other part:

WHEREAS the Purchaser is desirous of purchasing certain medicines, drugs etc. on a discounted price and has accepted a bid by the Supplier for the supply of those goods.

NOW THIS AGREEMENT WITNESSETH AS FOLLOWS:

1. In this agreement words and expressions shall have the same meanings as are respectively assigned to them in the Conditions of Contract referred to.
2. The following documents shall be deemed to form and be read and construed as part of this agreement, viz.:
 - 2.1 the Request for Empanelment (RFE) document dated.....submitted by the Supplier.
 - 2.2 the Request for Quotation (RFQ) document dated submitted by the Supplier; terms and conditions of the bid
 - 2.3 the Purchaser's Notification of Award
3. In consideration of the payments to be made by the Purchaser to the Supplier as hereinafter mentioned, the Supplier hereby covenants with the Purchaser to provide the goods and services and to remedy defects therein in conformity in all respects with the provisions of the contract.
4. The Purchaser hereby covenants to pay the Supplier in consideration of the provision of the goods and services and the remedying of defects therein, the contract price or such other sum as may become payable under the provisions of the contract at the times and in the manner prescribed by the contract.
5. Particulars of the goods and services which shall be supplied / provided by the supplier are as enlisted in tender document condition.

For and on behalf of

Bank

Sign : _____

Name :

Title :

For and on behalf of

Sign : _____

Name :

Title :

Details of 3 RBI Dispensaries

Sr No	Name & Address of Dispensary	Open Timings (Delivery purpose)
1	RBI Main Office Dispensary Ground floor, Reserve Bank of India, Sector 17, Chandigarh	Open Timing – Monday to Friday – 12:30 P.M. to 05:30 P.M.
2	RBI Colony Sector 30 Dispensary Sector -30 A Chandigarh	Open Timing – Monday to Friday – 2:30 P.M. to 05:30 P.M. Saturday- 11:00 AM to 02:00PM
3	RBI Officers Quarter, Sector 44 Dispensary Sector 44 B, Chandigarh	Open Timing – Monday to Saturday – 08:15 A.M. to 10:15 A.M.

Quotations for the year 2024-25 – Special Medicines and medical items
(Approx. Annually)

Approximate Requirement of Dispensary of Office Dispensary at Sector 17 (Indicative)

Sr No.	Name of Consumable	MAKE	Requirement (Quantity)
1	ACEPIL TH 4 MG	BIOSYNC	3200
2	ACLOSAFE SR	BIOPHILL	3200
3	AJA DUO 25/5	LUPIN	1200
4	ALERFIX -M	ERIS	1600
5	ALEX LOZENGES		1200
6	ALEX SYP SF	GLENMARK	600
7	ALFOO 10 MG	Cipla	1600
8	ALPRAX 0.25 MG	TORRENT	4000
9	ALSITA-M 50/500 MG	ALKEM	2800
10	AMARYL 1 MG		800
11	AMARYL 3 MG		1600
12	AMINOKIT TAB	LIFEMED	2000
13	AMLOGARD 5 MG	PFIZER	3600
14	AMLONG -A 5/50 MG	MICROLABS	2800
15	AMLONG -MT 5/50 MG	MICROLABS	2000
16	AMLOPRES 2.5 MG	CIPLA	2000
17	AMLOPRES AT 25 MG	CIPLA	800
18	ANOVATE OINT		80
19	APIXAPIL 5 MG	ALKEM	800
20	APRIGLIM -M 1 /500 MG	APRICA	4000
21	AQUA -E 400 MG CAP	TROIKA	3200
22	AQUAZIDE 12.5 MG		1200
23	ARNIPIN 100 MG	MSN	1200
24	ASTHALIN INH		40
25	ATCHOL -ASP 10/75 MG	ARISTO	3600
26	ATCHOL-ASP 10/150 MG	ARISTO	1200
27	ATORICA 10 MG	APRICA	4000
28	ATORSAVE 40 MG	ERIS	2000
29	ATORSAVE GOLD 10 MG	ERIS	1200
30	AVIL 25MG	Cipla	600
31	AZELDIP 16 MG	GLENMARK	1200
32	AZIBACT 500 MG	INTAS	4000
33	AZULIX MV 1/0.3		800
34	AZULIX MV 2/0.3		800
35	BACTOFAST OINT	GREFITH	100
36	BAND AID		2000
37	BANDAGE 10 CM		0
38	BANDAGES 5.5 CM		60

39	BECOZYM C FORTE	ABBOT	4000
40	BESTBETA 100	APRICA	1600
41	BETADINE GARGLES		80
42	BETADINE OINT		80
43	BETADINE SOLUTION		60
44	BETNOVATE GM	Glaxo Smithkline	200
45	BIGLAC	FOREGEN	2800
46	BIGRISE 60 K TAB	FOREGEN	2400
47	BILAJJOY 20 MG		1200
48	BIOTEE 10 MG	TALENT IND	2000
49	BISOHEART- AM 5 MG	MANKIND	1200
50	BISOPHARM 2.5 MG	ERIS	800
51	BRILLINTA 90 MG		2400
52	BUDECORT RESPULES 0.5		320
53	CALIVE D3 60,000 U SHOTS,SF		4000
54	CANDID - V 3 TAB		120
55	CANDID OINT		100
56	CARCA 3.125 MG	INTAS	1600
57	CARDACE 1.25 MG	Cipla	1200
58	CARDACE 10 MG		800
59	CARDACE -H 5 MG	Protec	1600
60	CARDIROSE ASP 10/75	HBC	2400
61	CARDIROSE GOLD 10/75/75	HBC	2000
62	CARLOC 6.25 MG		800
63	CARTIMED -C TAB	LIFEMED	2000
64	CARTISYS	NOVOSYS	6000
65	CERUVIN 75 MG	RANBAXY	2000
66	CHAVCAL	BIOPHILL	32000
67	CHERICOFF SYP	Merck	200
68	CIFRAN 500 MG	SUN	2000
69	CILNY 10 MG	INTAS	4800
70	CIPLAR LA 20 MG		800
71	Ciplox Eye/ Ear drops	Cipla	60
72	CITRAZINC SR	TROIKA	10000
73	CLAV II - LB 625	BIOSYNC	2800
74	CLAVIX - ASP 150 MG	INTAS	1600
75	CLAVIX- ASP 75 MG	INTAS	2400
76	CLOP -M OINT		160
77	CONCOR 5MG	CIPLA	2000
78	COTTON		100
79	COVANCE 25 MG	SUN	1200
80	COVANCE -D 50/12.5		0
81	CREMAFFIN PLUS	Abbott	160
82	CROCIN 650 MG	Cipla	6000

83	CTD 12.5 MG		800
84	CTD 6.25 MG		1200
85	CTHINATE	BIOPHILL	4000
86	CYBLEX -M 60/500 XR	ERIS	2400
87	D3 NU 60 SHOTS	ENOVUS	0
88	DAPAHENZ- M 5/1000 MG	LA RENON	2400
89	DAPANORM 10 MG	ALKEM	3200
90	DAPATURN -S 10/100 MG	LUPIN	2400
91	DAPAVEL -M 5/500 MG	INTAS	1600
92	DAPEFY 5 MG	SUN	2000
93	DDR 30	MSN	800
94	DEFAGEM 6 MG	FOREGEN	800
95	DIGENE SYP		280
96	DILNIP-T 40/10		400
97	DILZEM CD 90 CAP		800
98	DILZEM SR 90 MG TAB		800
99	Disprin (T)	Recket & Colamon	1200
100	DOLOXICAM DT 20 MG	TROIKA	1200
101	DOVERIN-M 60/250	INTAS	1200
102	DOXY 100 MG		1200
103	DULOXEE 20 MG	TALENT IND	1200
104	DUOLIN RESPULES		40
105	DUONASE NASAL SPRAY	CIPLA	0
106	DUTAGEN 0.5 MG	Oncare	1200
107	DYNAPAR GEL		400
108	DYNAPAR-S	TROIKA	4000
109	DYTOR 5 MG	Zydus Medica	800
110	DYTOR PLUS 5 MG		600
111	EARWEL ED	Zydus Medica	120
112	ECOFLOA CAP	TABLET IND	800
113	Ecosprin 75mg (T)	USV	8000
114	Ecosprin 150mg	Indoco	2400
115	ECOSPRIN AV 75/20 MG		2000
116	EGLUCENT 25/75 MIX CART	LUPIN	80
117	EMBETA XR 50 MG	INTAS	6000
118	EMESET MD 4 MG	FOREGON	800
119	EMPAONE 10 MG	BOHRINGER	800
120	EMPAONE 25 MG	MSN	1200
121	ENZOSAFE	FOREGON	2000
122	EQUIREX		1200
123	ERITEL AM	ERIS	7200
124	ESCILAX 10 MG	ENOVUS	2400
125	ESMORITE 40 MG	ENOVUS	2400
126	ESOWOK -D	WOCKHARD	2400

127	ESSENTIAL -L CAP		2000
128	ETILAAM MD 0.25 MG	INTAS	2000
129	ETOBRIX 90 MG		2000
130	EUCÉE 500 MG	EUROCARE	4000
131	FENOLIP 160 MG		1200
132	FLAVEDON MR 35 MG	SERDIA	1600
133	FLORICOT 100 MCG		800
134	FOLITRAX 5MG	IPCA	600
135	FOLVITE 5 MG		2800
136	FORACORT INHALER 200 MG SYNCHROBREATHE		40
137	FORACORT INHALER 400 MG SYNCHROBREATHE		24
138	FORCAN 150 MG	Astria Biotech	400
139	FORMALIN SOLUTION		0
140	FURAMIST AZ NASAL SPRAY		60
141	GABAPIN 100 MG	INTAS	1200
142	GABAWOK- NT 10/100 MG	WOCKHARD300	1600
143	GALIT 100 MG	GREFITH	2000
144	Gelusil MPS (T)	PFIZER	1200
145	GLA 120 MG	DR REDDY	800
146	GLIMCOR 2 MG	ENOVUS	1600
147	GLIMISAVE 1 MG	ERIS	2400
148	GLIMISAVE M1 FORTE 1/1000	ERIS	1200
149	GLIMISAVE M3 850 MG	ERIS	2000
150	GLIZIHENZ -M 80 MG	ERIS	2800
151	GLOVES (MEDIUM) BOX		4
152	GLOVES (SMALL)		8
153	GLUCOBAY 25 MG		1600
154	GLUCOBAY 50 MG		2400
155	GLUCONORM G1	LUPIN	3600
156	GLUCONORM G4	LUPIN	800
157	GLUCONORM SR 500 MG	LUPIN	6000
158	GLUCORYL -M FORTE 4/1000	ALKEM	1200
159	GLUXIT -M 10/500	ERIS	1200
160	GLYGINORM OD 30 MG XR		1600
161	GLYGINORM OD 60 MG XR	IPCA	3200
162	GLYCOMET GP 0.5 FORTE		800
163	GLYCOMET GP 2 FORTE	USV	4000
164	GLYXAMBI 10/5		2400
165	GRENAC SP	GREFITH	6000
166	GUTSIUM CAP		800
167	HB COM SACHET	COMED	4000
168	HCQS 200 MG	Ipca	1600
169	HEXAB EMULSION	TALENT IND	32
170	HISONE 5 MG		720

171	HUMALOG LISPRO CARTRIDGE	LILLY	80
172	HYLA PF E/D		60
173	I-CLEAR E/D	Cipla	80
174	IGNALIS -M 100/1000 XR	INTAS	2000
175	INJ AVIL		8
176	INJ BUSCOPAN		12
177	INJ CORTIPEN		16
178	INJ DERIPHYLLINE		8
179	INVOKANA 100 MG		1200
180	ISTAVEL -D 5/100 MG	SUN	1200
181	IVABRAD 5 MG		1600
182	IVERMECTOL 12 MG		120
183	JANUMET 50/500 MG	MSD	1600
184	JANUVIA 100 MG	MSD	0
185	JARDIANCE 10 MG	MSD	800
186	JARDIANCE MET 12.5/1000		1600
187	JARDIANCE MET 12.5/500		1200
188	KETOROL DT		1200
189	LANTUS 100 U/ML CART		120
190	LEFRA 20MG		1200
191	LEVOFLOX 500 MG	CIPLA	320
192	LEVOLIN RESPULES 0.63 MG		320
193	LINACIP 5 MG	CIPLA	2000
194	LINANEXT-M 2.5/ 500 MG	MSN	2400
195	LINERO- D 5/10 MG	INTAS	1200
196	LIPAGLYN 4 MG	SUN	2400
197	LIPITAS 20 MG	INTAS	3200
198	LIVOTIZ 5 MG	FOREGON	3200
199	LOCULA 20% E/D		60
200	LONAZEP MD 0.25 MG		2000
201	LORFAST MELTAB		2000
202	LOSAR 50 MG	UNICHEM	2000
203	LUBREX E/D	Cipla	400
204	LUCEE OINT	TALENT IND	80
205	LUPISULIN 30/70 VIAL	LILLY	160
206	LUPISULIN R CART	LUPIN	80
207	LYCOSYNC	BIOSYNC	12000
208	MECOVERGE NT 50 MG		800
209	MEDIBRO N	MEDIVERGE	1600
210	MEDIBRO-N	MEDIVERGE	1600
211	MEDROL 8 MG		1200
212	MEFTAL SPAS	Aventis	1600
213	METHYCOBAL INJ	WOCKHART	240
214	METOLAR XR 25 MG	CIPLA	2400

215	MICROPORE 1"		40
216	MIGARID 10 MG		800
217	MIXTARD PENFIL 30/70 CARTRIDGE	NOVONORDIS	120
218	MODULA 5 MG		360
219	MONTEK FX	SUN	2800
220	MOXOVAS 0.3 MG	SUN	1600
221	M-SOLVIN SYP		200
222	MYMI MAX	HBC	6000
223	NATRILIX SR 1.5 MG	SERDIA	2000
224	NAXDOM 500 MG		400
225	NEBICARD SM 5 MG		800
226	NEBILONG 5 MG	MICROLABS	2400
227	NEFITA		1600
228	NEW GTN 2.6	ERIS	480
229	NEXITO 5 MG		1200
230	NICIP	CIPLA	1200
231	NIFTAS 100 MG	CIPLA	1200
232	NORFLOX 400	Cipla	600
233	NORFLOX -TZ	Cipla	1600
234	NOVACLOX LB	CADILLA	800
235	NOVAMOX 500 MG	CIPLA	800
236	NUROKIND FAST	MANKIND	2400
237	OBIMET GX 3/500 MG	CORONA	1200
238	OBIMET SR 1 GM	CORONA	5200
239	OFLOX- OZ	MANKIND	1600
240	OLMAT AM 40/5		1200
241	OLMESAR 10 MG	MACLEODS	1200
242	OLMIN 20 MG	ERIS	1620
243	OLMIN- A 20 MG	ERIS	1600
244	OLMIN CH 40 MG	ERIS	1200
245	OLSAR -H 20 MG	UNICHEM	1200
246	ONDEROMET 2.5/1000		1200
247	ORCERIN 50 MG	KNOLL	3200
248	ORS SACHETS		120
249	ORTHOSENZ GEL	ELBRIT	80
250	OTRIVIN NASAL DROP		100
251	PANPRO 40 MG	BIOSYNC	8800
252	PATADAY E/D		40
253	PAXIDEP CR 25 MG		800
254	PERNIL 5% OINT		12
255	PIOGLAR 15 MG		1600
256	PIOZ 7.5 MG		1600
257	PIOZ MF 15/500 MG		0
258	PIXAFLO 2.5 MG	LUPIN	800

259	POTRATE SF SYP	INTAS	48
260	PRASITA 10 MG	SUN	2000
261	PREEGA 75 MG SR	TALENT IND	1600
262	PREEGA NT 75/10 MG	TALENT IND	2000
263	PROXY NANO GEL	WOCKHARD	200
264	QSITA 100 MG	HBC	2400
265	RABIVEL- DSR	BIOSYNC	6000
266	RABIVEL -L	BOSYNC	1200
267	RABONIK 20 MG		1600
268	RACIRRAFT	SUN	200
269	Ramipres 5mg (T)	Cipla	800
270	RANTAC 150 MG		2000
271	RAZEL EZ		400
272	RAZEL-F 5 MG		2000
273	REJOINT	Abbott	1600
274	REMYLIN D	ERIS	20000
275	REVLIN -M	INTAS	4000
276	REXIPRA 20 MG	INTAS	800
277	RIFAGUT 400 MG		800
278	Riomet Duo-2 (T)	Ranbaxy	3200
279	RISOFOS 150 MG		60
280	ROSAVEL 5 MG	SUN	4000
281	ROSEDAY-F 5 MG	MACLEODS	1600
282	ROSLAREN 40 MG	LA RENON	1200
283	ROSUR -CV 10/75 MG		1200
284	ROSUR -F 10 MG	MSN	4000
285	ROSUVAS 10 MG	SUN	6400
286	ROZUCOR ASP 20/75	MSN	1200
287	SAAZ 1000 MG		800
288	SAAZ 500 MG		800
289	SACUVAL 50 MG		800
290	SAVLON LIQ		4
291	SEROFLO INHALER 250		32
292	SHELCAL 500 MG		1200
293	SILODAL 8 MG		2000
294	SILOTIME-D 8 mg	CIPLA	1200
295	SITA-DM 10/100/1000 MG	MSN	1200
296	SITAGLYN -M 50/1000 MG	Zydus Medica	2800
297	SITAHENZ - DL 5/50 MG	LA RENON	1600
298	SITARA 50 MG	INTAS	1600
299	Soframycin (Oint)	Piramal- HC	100
300	SOLVIN COLD	IPCA	7200
301	SOMPRAZ IT	TORRENT	2400
302	SORBITRATE 10 MG		400

303	SORVATE OINT 20 G		40
304	SOVE IT 12.5 MG	Glenmark	2000
305	SPIRIT		4
306	STARCAD BETA 12.5 MG	LUPIN	1600
307	STARPRESS XL 100 MG	APRICA	2000
308	Stemetil (T)	Ranbaxy	2000
309	STERILLIUM HAND RUB		80
310	STORFIB 10/145 MG	SUN	2000
311	STORVAS 20 MG	APRICA	3200
312	STUGERON	Glenmark	1600
313	STUGIL	ERIS	800
314	SUCRALFATE SYP		0
315	SURBEX GOLD	Abbott	3200
316	SURGICAL MASK		400
317	SYNDOPA CR 250 MG		1000
318	SYNDOPA PLUS 125 MG		6400
319	SYP ALEX JUNIOR		40
320	SYP CROCIN		40
321	SYP EMSET		24
322	SYP LEVORID		24
323	SYP MOXCLAV 125		20
324	SYP POWERGYL		24
325	SYP SOLVIN COLD		24
326	SYRINGES		400
327	SYSTANE ULTRA E/D		200
328	TAYO RAGA	ERIS	3200
329	TELCAD 20 MG	APRICA	2800
330	TELISTA -D		800
331	TELMA- AZ 40/8 MG	GLENMARK	1600
332	TELMA -H 40 MG	GLENMARK	2400
333	TELVAS- LN 40/10 MG	ARISTO	4000
334	TELWAKE BETA 40/50	ENOVUS	1600
335	TELWAKE CT 40/12.5 MG	ENOVUS	1600
336	TENLIGRES -M 20/1000		1600
337	TERFIN 250 MG	GREFITH	1600
338	Tetanus Toxide INJ	Cipla	80
339	T-GLIP 20 MG	INTAS	1600
340	THYRONORM 37.5 MG		40
341	THYRONORM 62.5 MG		40
342	THYROWEL PLUS		1200
343	THYROX 100MG	Macleods	60
344	Thyrox 12.5 mcg(T)	Macleods	64
345	Thyrox 25mcg(T)	Macleods	60
346	Thyrox 50 mcg(T)	Macleods	80

347	THYROX 75 MG	MAC LEODS	64
348	TOR 10 MG	INTAS	1800
349	TRAJENTA DUO 2.5/1000		2000
350	TRANEXA -MF		800
351	TRIOLMESAR 40 MG		800
352	TROYCOBAL NT		2400
353	TSART 40 MG	ALKEM	8000
354	UBEXA 40 MG	LUPIN	4000
355	UDAPA -M 10/1000 XR	USV	2000
356	ULTRAMAG 200 MG		1200
357	UNICONTIN 400 MG		1200
358	URIMAX 0.4 MG	INTAS	2400
359	URIMAX -F		1200
360	URSOSYNC 300 MG	BIOSYNC	3200
361	VELTAM PLUS 0.4/50	INTAS	2400
362	VERTIN 16 MG		800
363	VERTIN 8 MG		800
364	VOGLI 0.2 MG	MEDLEY	1600
365	VOGLINORM -M 0.3/500	MICROLABS	2400
366	VOGLITOR 0.3 MD	TORRENT	800
367	VOLINI GEL		200
368	VOLIX 0.3 MG	SUN	8000
369	VOVERAN INJ		24
370	VYSOV-D 10/100 XR	CIPLA	1600
371	WARF 1 MG		1200
372	WARF 2 MG		800
373	WARF 3 MG		1200
374	WARF 5 MG		1600
375	WAXRID E DROP	WIN MED	40
376	WOWRICH SYP		120
377	WYSOLONE 5 MG	WYETH	1600
378	XYKAA 1000 MG	TROIKA	4000
379	ZAPIZ 0.5 MG	INTAS	1600
380	ZAVA MET 50/500 MG	INTAS	5200
381	ZENTEL 400 MG	Zydus Medica	80
382	ZILDA -M 50/1000 MG	APRICA	4000
383	ZIPRAX DT 200 MG	TORRENT	2400
384	ZITEN -M 20/500 MG	Glenmark	4000
385	ZOLFRESH 5 MG		800
386	ZOMELIS 50 MG	ERIS	3200
387	ZORYL M 3 FORTE		2000
388	ZYLORIC 100 MG		1200
389	ZYTEE LOTION		100

Approximate Requirement of Dispensary at Dispensary of Sector 30 (Indicative)

S.No	NAME-OF-MEDICINE	Make	Requirment
1	ACCEGROW-SR	FOREGEN	3200
2	ACLOSAFE-SP	BIOPHILL	30000
3	ALDACTONE-25mg	RPG	1200
4	ALERID-D	CIPLA	9000
5	ALLEGRA-120mg	SANOFI	4500
6	ALPRAX .25mg	TORRENT	5000
7	AMLOPRESS-AT	CIPLA	4200
8	AMLOPRESS-AT-25mg	CIPLA	4500
9	AMLOVAS-L	MACLEODS pharma	1000
10	AMTAS-5mg	INTAS	30000
11	AMTAS-AT	INTAS	26000
12	ANGIWELL-2.6	CORRONA	1000
13	APIDRA Cartidge	SANOFI	200
14	APRIGLIM-2mg	APRICA	9500
15	ARKAMIN-0.1mg	TORRENT	6000
16	ASCABIOL-LOTION	NPIL	200
17	AVIL-25mg	AVENTIS	5500
18	AZIBACT-500mg	IPCA	1500
19	AZITRIC-40mg	INTAS	1200
20	AZORAN-50		1000
21	AZTOR-20	SUN-PHARMA	10000
22	BANDAGES 2 INCH		100
23	BANDAID		2000
24	BANDEX-400mg	CIPLA	400
25	BASALOG -Cartidge	BIOCON	300
26	BECASULE	BIOCON	3000
27	BELAR-FORTE	COMED	2000
28	BENISTAR-4mg	ELBRIT LIFE	3000
29	BETACAP-TR-40-mg	SUN-PHARMA	1500
30	BETALOC-25mg	ASTRA ZENECA	1200
31	BETAVERT-24	SUN-PHARMA	1000
32	BETNESOL	GLAXO	1800
33	BORAX-GLYCERINE	AGARWAL-DRUGS	400
34	BRITVOG 0.3mg	ELBRIT LIFE	8500
35	C-500	ELBRIT LIFE	9000
36	CADIFAST	FOREGEN	4000
37	CALCIROL-Sachet	CADILA	600
38	CANDID- B	GLEN-MARK	800
39	CARCA-6.25mg	INTAS	1000
40	CARDACE-H-5	SANOFI	1000

41	CENTAIR-LC	CENTRENO HEALTHCARE	8500
42	CENRORAB -DSR	CENTRENO HEALTHCARE	30000
43	CERUVIN -150-AF	SUN-PHARMA	4000
44	CERUVIN-A 75+75mg	SUN-PHARMA	3500
45	CHAVCAL-500	BIOPHYLL	70000
46	CILINIKEM-5	ALKEM	5000
47	CILNY-10mg	INTAS	6000
48	CILINY-T-40+10mg	INTAS	2000
49	CIPLAR-LA-40mg	CIPLA	3500
50	CIPLOX -500	CIPLA	3000
51	CIPLOX eye drop	CIPLA	600
52	CITICOF-DX	FOREGEN	1000
53	CLAVIX-75mg	INTAS	3000
54	CLEARWAX e/d	CIPLA	300
55	CLOBITAL-OINT	TALENT INDIA	900
56	CLOP-M OINT	LIVA	500
57	COMBIFLAM	PFIZER	8000
58	COTTON-BUNDLE-500mg		100
59	COVANCE-50mg	SUN-PHARMA	6500
60	COVANCE-D	SUN-PHARMA	3000
61	CREMA GEL	ABBOTT	500
62	CREVAST-10mg	ERIS	20000
63	CROCIN-Adv-500	GSK	8000
64	CROCIN-syp	GSK	400
65	CUSENA	WANBURY	1500
66	CYBLEX -M-60+500mg	ERIS	3000
67	DAPAONE-10	MSN	3500
68	DD-VIT	TRUST CARE PHRMA	35000
69	DEBILONG 110	MICRO	3000
70	DIAMICRON-XR-60mg	SERDIA	3500
71	DIAMOX-250	PFIZER	3000
72	DICFAST-GM	FOREGEN	20000
73	DIEGENE-syp	ABBOTT	1000
74	DISPRIN	RECKITT-COLMAN	2000
75	DOLONEX-DT	PFIZER	3500
76	DOMSTAL-DT	TORRENT	2000
77	DUTAS-5mg	DR-REDDY	2000
78	DYTOR-PLUS	CIPLA	1500
79	DYTOR-10	CIPLA	4000
80	ECOSPORIN-AV-75-20mg	USV	1500
81	ECOSPRIN-150mg	USV	5500
82	ECOSPRIN-75mg	USV	15000
83	ECOSPRIN-AV-150mg	USV	3000

84	ECOSPRIN-AV-75-10mg	USV	8000
85	ECOSPRIN-Gold 20mg	USV	6000
86	ELTROXIN-100mg	G S M	80
87	EMBETA-XR-25mg	INTAS	6000
88	EMSET-4		1600
89	ENTEROQUNOL	EAST PHARMA	3000
90	EQUIREX	JAGNOSOPAL	1800
91	ERITEL-40mg	ERIS	30000
92	ETIQ 0.25	NOVOSYS	3000
93	ETOVUS- 90mg	NOVOSYS	3000
94	EXERMET-GM-FORTE-2mg	CIPLA	7000
95	EXTRALUBE e/d	MICRO	800
96	EZEPPAM-10mg	ERIS	5000
97	FEBREX-PLUS-TAB	INDOCO	4000
98	FEBUMOST-40	AAREEN	6000
99	FECORGEN-XT	FOREGEN	25000
100	FOLVITE-5	PFIZER	8000
101	FORCAN-150mg	CIPLA	400
102	FORMIN-500mg	ALKEM	20000
103	FORACORT-200 INHALER	CIPLA	500
104	FORMONIDE-200 INHLER		50
105	FORPAN-40mg	FOREGEN	35000
106	FUNGICROSS	SUN-PHARMA	500
107	GABAFIX-M-75-SR	AAREEN	20000
108	GELUSIL-200 ml-syp	PFIZER	800
109	GELUSIL-TAB	PFIZER	4000
110	GEMCAL	BARAGAN HEALTH	1200
111	GENTEAL-e/d	NOVARTIS	200
112	GENTEAL-gel	NOVARTIS	250
113	GLIMIBRIT-1mg	ELBRIT LIFE	10000
114	GLIMCOR-M-2mg	ENOVUS PHARMA	12000
115	GLIMISAVE-MV-2	ERIS	2500
116	GLIZID- M	PANACIA BIOTEC	3000
117	GLUCOBAY-25mg	BAYER	3500
118	GLUCOBAY-50mg	BAYAR	3000
119	GLOVES Surgical		300
120	GLUVILDA-M-50+1000	ALKEM	15000
121	GOLBI-300	INTAS	8000
122	GOLDCLAV-625mg	FOREGEN	12000
123	HCQS-200mg	IPCA	5500
124	HCQS-300		1500
125	HYQ-400	IPCA	1500
126	HIPRES-50mg	CIPLA	3000
127	IMDUR - 30mg	ASTRA ZENECA	3200

128	INCID-L	ZYDUS PHARMA	1200
129	INJ-INSUGEN-30/70	BIOCON	300
130	ISTAMET 50+1000	SUN-PHARMA	9000
131	JALRA- 50mg	USV	15000
132	JANUMET 50+500mg	MSD	10000
133	JANUVIA-100mg	MSD	3000
134	JARDIANCE-25	BOEHRINGER	2500
135	JUPIROS-A 10+75	ALKEM	1800
136	KOFWIZ-CS	MEDRIX	600
137	LASIX-40mg	AVENTIS	1000
138	LEFRA-10	TORRENT	2500
139	LESURIDE 250mg	SUN-PHARMA	1200
140	LEVIPIL -500mg	SUN-PHARMA	4500
141	LIMCEE	ABBOTT	8000
142	LIPITAS-20mg	INTAS	9000
143	LOCULLA e/d	EAST PHARMA	600
144	LUBREX-e/d	MICRO	800
145	LUCOPLAST		15
146	MASK THREE LAYER		800
147	MAXVOID-4	ALKEM	1000
148	MEBICENT-H-135+5mg	CENTRENO HEALTHCARE	1200
149	MEFTALSPAS	BLUECROSS	4500
150	MEFTALSPAS-syp	BLUECROSS	300
151	MESACOL-400	SUN-PHARMA	8000
152	METOLAR -TL 40+50	CIPLA	4000
153	METOPACE-AM 5+50mg	ENOVUS PHARMA	3000
154	METSPOT-XL-50mg	CADILA	6500
155	METHYCOBAL-D	WOCKARDT	20000
156	MIBETA-SR-80	TASMED	1000
157	MIGARID-10	CIPLA	800
158	MOBIBET-gel	GREFITH	500
159	MONTEK-FX	SUN-PHARMA	4000
160	MOXOVAS-0.3mg	MACLEODS pharma	8000
161	MYLEVO-500mg	FOREGEN	3000
162	N-95 MASK		500
163	NADIBACT-PLUS Cream	CIPLA	600
164	NATRILIX -SR	SERDIA	1200
165	NAXDOM 500mg	ATOZ LIFE	4000
166	NEBICARD-H-5mg	TORRENT	800
167	NEBISTAR-SA	LUPIN	1000
168	NEBILOC-2.5mg	ELBRIT LIFE	2000
169	NEBILOC-5mg	ELBRIT LIFE	6000
170	NEBILOC-AM	ELBRIT LIFE	5000
171	NEXBOOK-RD	INIFIGO	15000

172	NEXBOOK-40	INIFIGO	3000
173	NICIP	CIPLA	4000
174	NIMSAID-P	MEDLEY	10000
175	NMZ-5		10
176	NOKICEF-200mg	FOREGEN	5000
177	NORFLOX-400mg	CIPLA	1500
178	NORFLOX-TZ	CIPLA	2000
179	NOVAMOX-500	CIPLA	2500
180	NOVOMIX 30Penfill	NOVO NORDISK	200
181	NOVORET	ALLERGAN	6000
182	OFIA-200	BIOSYNK	3000
183	OFIA-OZ	BIOSYNK	5000
184	OLKEM-40mg	ALKEM	2000
185	OLMECIP-H-40	CIPLA	3000
186	OLVANCE-H 20mg	SUN-PHARMA	1200
187	OLVAS- 20mg	CADILA	6000
188	OLVAS-AM	CADILA	6500
189	ONDERO-MET-2.5+1000	LUPIN	2000
190	ONDERO-5mg	LUPIN	6000
191	ORA SORE gel	WINGS	200
192	OTRIVIN N/S	GLAXO	400
193	PACIMOL-650	IPCA	15000
194	PACITANE-2	SUN-PHARMA	3000
195	PAPER TAPE 2 inches		80
196	PAROXEE-CR-25	TALENT INDIA	2000
197	PHENYTAL-50mg	INTAS	3000
198	PIOZ-15mg	USV	3500
199	PIVASTA-2mg	ZYDUS	2000
200	POTRATE-SF-syp-200ml	INTAS	350
201	POWERGYL- syp		50
202	PRASITA-10	SUN-PHARMA	3000
203	PRAZOPILL-XL-2.5mg	INTAS	4000
204	PRAZOPILL-XL-5mg	INTAS	15000
205	PREGABRIT-NT	ELBRIT LIFE	3000
206	PROSTAGARD-D-8mg	ARISTO	5000
207	RABRITON-DSR	ELBRIT LIFE	8000
208	RACIPER-D	SUN-PHARMA	2000
209	RAMCOR-2.5	IPCA	2500
210	RAMCOR-5mg	IPCA	4000
211	RANTAC-150	J B CHEMICAL	8000
212	RAPICLAV- syp	IPCA	200
213	RAPICLAV-375mg	IPCA	2000
214	REFRESH TEAR e/d	ALLERGAN	600
215	REFRESH TEAR LIQUIGEL	ALLERGAN	150

216	REMYLIN -DX	ERIS	15000
217	RENERVE PLUS	ERIS	15000
218	RIAX-5mg	DR-REDDY	4000
219	RINOSOLVIN	IPCA	1200
220	RIOMET-1000mg	SUN-PHARMA	25000
221	RIOMET-DUO-1	SUN-PHARMA	18000
222	RISOFOS-150mg	CIPLA	250
223	RIVOTRIL-0.5mg	PIRAMIL-HC	1200
224	ROSURICA-5	APRICA	4000
225	ROSLAREN-AC-10mg	LALAREN	4500
226	ROSUVAS-F-10mg	SUN-PHARMA	12000
227	SAAZ-500	IPCA	1500
228	SAVLON-1LITRE	JOHNSON&JOHNSON	20
229	SELOKEN XL 50mg	ASTRA ZENECA	1600
230	SEROFLO-RC- 250mg	CIPLA	300
231	SILVEREX-OINT	CROSLAND	200
232	SILDOVIL-8		1800
233	SIMVOTIN-10mg	SUN-PHARMA	2500
234	S-NUMOLO 2.5mg	ZUVENTUS	3500
235	SOLVIN-COLD	IPCA	14000
236	SOLVIN-COLD Syp	IPCA	250
237	SOLYA-60K	INIFIGO	7500
238	SPASMOFIRST	WOCKARDT	2000
239	STANLIP-145	SUN-PHARMA	1500
240	STORFIB	SUN-PHARMA	4000
241	STORVAS-10mg	SUN-PHARMA	12000
242	STRELLIUM-LIQUID		30
243	STUGERON	JOHNSON&JOHNSON	3000
244	SULISENT-100	USV	4000
245	SURGICAL GLOVES		10
246	SWITGLIM-M-2-forte		2500
247	SYNDOPA-PLUS-125	SUN-PHARMA	6000
248	Syp SOLVIN-LS	IPCA	600
249	SYSTANE-ULTRA-eye/ drop	ALCON	300
250	TECZINE-5mg	SUN-PHARMA	3500
251	TELECT-CT-40	SUN-PHARMA	8000
252	TELCAD-AM-40	APRICA	18000
253	TELMA-BETA 40+50mg	GLEN-MARK	1500
254	TELMA-AMH-40	GLEN-MARK	1200
255	TELVAS-H-80mg	ARISTO	3000
256	TELWAKE-20mg	ENOVUS PHARMA	6500
257	TELBID-AM-80		1200
258	TELWAKE-80	ENOVUS PHARMA	2500
259	TENDIA-M FORTE		1200

260	TENEGOOD-20	FORGAN	6500
261	TENORIC-50mg	IPCA	800
262	THYRONORM-100mg	ABBOTT	180
263	THYRONORM-12.50mg	ABBOTT	150
264	THYRONORM-50mg	ABBOTT	150
265	THYRONORM-88mg	ABBOTT	200
266	THYROX -25mg	MACLEODS pharma	175
267	THYRONORM-75mg	ABBOTT	250
268	TICACIP-60	CIPLA	800
269	TORSTAR-20mg	ADDII BIO	1500
270	TRAJENTA-DUO 2.5+500mg	BOEHRINGER	2500
271	TRAVATION e/d	NOVARTIS	100
272	TRIGLIMISAVE-1mg-HS	ERIS	3000
273	TRYTOMER-25mg	WOCKARDT	1000
274	TRYTOMER-10mg	WOCKARDT	3500
275	ULTRACET 200 mg	JOHNSON&JOHNSON	4000
276	URIBID-100mg	INTAS	4500
277	URIMAX 0.4mg	CIPLA	15000
278	URIMAX-D	CIPLA	10000
279	URIMAX-F	CIPLA	10000
280	VELOZ-20mg	TORRENT	2500
281	VELTAM-PLUS	INTAS	9000
282	VERTIZAC-8	AJANTA	1500
283	VOGLISTAR-0.2mg	MANKIND	3000
284	VOLINI-gel	SUN-PHARMA	400
285	VOLIX-M	SUN-PHARMA	6000
286	VYMADA-50	NOVARTIS	4000
287	WARF-2 mg	CIPLA	1500
288	WARF-5 mg	CIPLA	3000
289	WOKADINE OINT	WOCKARDT	400
290	WOKADINE LOTION 100 ml	WOCKARDT	250
291	WUDLAC-syp	TRUST CARE PHARMA	600
292	XALATAN e/d	SUN-PHARMA	150
293	XYGREL- 90mg	INTAS	2000
294	ZAVA-MET-SR 50+500	INTAS	7000
295	ZEPTOL-CR-400	SUN-PHARMA	800
296	ZERODOL-TH-8mg	IPCA	4500
297	ZITA-M-20+500mg	GLEN-MARK	5000
298	ZOLFRESH-10	ABBOTT	1800
299	ZORYL-MP-2mg	INTAS	5000
300	ZYLORIC-100 mg	GSK	4500
301	ZYTEE GEL		350

Approximate Requirement of Dispensary at Dispensary of Sector 44 (Indicative)

Sr No.	Name of Medicines	Make	Requirment (Quantity)
1	ACEPROXYVON-TH-8mg	WOCKHARDT	5500
2	ACLOSAFE-SP	BIOPHILL	5200
3	ALFUGRESS-10	LA RENON Healthcare	2000
4	ALRIDE-D		1200
5	ALLEGRA-120		2000
6	ALPRAX-.25mg	TORRENT	1200
7	AMLODEC-2.5	ZYDUS	3500
8	AMLOVAS-AT	MACLEODS	1500
9	APRIGLIM-2mg	APRICA	5500
10	APRIGLIM-M-2	APRICA	1500
11	ARKAMIN-0.1mg	SUN PHARMA	6000
12	ARVAST-10	INTAS	8200
13	ASTHLIN INHELER		20
14	ATORICA-20mg	APRICA	6000
15	AVIL-25mg		2800
16	AZIBACT- 500mg	IPCA	1600
17	AZOPT 1.0% eye drop		3000
18	AZTOR-10	SUN PHARMA	4400
19	AZTRA-40mg	HBC	400
20	BAINDAID		450
21	BANDAGE		100
22	BECASULE	PFIZER	5000
23	BENDEX-400		850
24	BETALOC-25mg		800
25	BETNESOL		1200
26	BIMAT E/drop		100
27	BORAX- GLYCERINE	AGARWAL DRUGS	50
28	BRIMOLOL E/D	SUN PHARMA	15
29	BRIMZOX E/D		25
30	C-500	ELBRIT LIFE	10000
31	CADIFAST	FORGAN	5000
32	CADITAM-20	CADILA	1200
33	CALZIMUM-60K Tab	MEHRITH	4000
34	CANDIBIOTIC Ear/drops		100
35	CANDID	GLENMARK	30
36	CANDID-B	GLENMARK	200
37	CARDACE-H-5mg	AVENTI	2500
38	CERUVIN- A+75+75	SUNPHARMA	5000
39	CILNICAB-20	NOVELTIS	1000
40	CIPLAR-10mg	CIPLA	800
41	CIPLAR-LA-40mg	CIPLA	2500
42	CIPLOX-500mg	CIPLA	600
43	CITICOFF-DX-syp	FORGAN	600
44	CLAVIX--75	INTAS	2000
45	CLOBITH OINT	GREFITH	250
46	CLOP -M		200
47	CM-PLUS	FORGAN	25000

48	COMBIFLAM		5000
49	CONCOR 2.5 mg	MERCK	1500
50	CONCOR- 5 mg	MERCK	1200
51	COTTON-large packet		30
52	COVANCE-50mg	SUN PHARMA	1800
53	CREMA gel	ABBOT	100
54	CREVAST-10mg	ERIS	1600
55	CTD-M 12.50+50		2000
56	CUSENA		600
57	DD-VIT		12500
58	DERIPHYLLIN -R- 300mg	GERMAN	1500
59	DICFAST-GM	FORGAN	8500
60	DIGENECAINE-syp	ABBOT	200
61	DILZEM-60	TORRENT	2000
62	DIAMICRON-XR-60	SERDIA	1500
63	DISPRIN		1200
64	DOMSTAL-DT	TORRENT	1000
65	DUTAS-5	DR REDDY	1500
66	DYTOR-PLUS-LS	CIPLA	800
67	DYTOR-PLUS	CIPLA	900
68	ECLOSPAN Ointment		50
69	ECOSPORIN-150mg	USV	1500
70	ECOSPORIN-75mg	USV	6000
71	ECOSPORIN-AV-75mg	USV	4000
72	ECOSPORIN-Gold150+20	USV	1500
73	ENCORATE CHRONO300	SUN PHARMA	1000
74	ENTEROQUNOL		1200
75	ERITEL-CH-80	ERIS	600
76	ESOGRESS-L	LA RENON Healthcare	1200
77	ESOKEM-40mg	ALKEM	1000
78	ETOWAR-90	ESWAR	1500
79	EUCLIDE- M	ALKEM	2500
80	EXTRAGAT E/d	MICRO LAB	50
81	EXTRALUBE E/d	MICRO LAB	300
82	EVA-Q syp		150
83	EYE-MIST E/d	SUN PHARMA	20
84	FEBREX-PLUS-Syp	INDOCO	100
85	FEBREX-PLUS-TAB	INDOCO	850
86	FOLVITE-5		6000
87	FORCAN-150	CIPLA	100
88	FORPAN-40	FORGAN	10000
89	FOXSTAT-40	DIABETIX	2500
90	FUNGICROSS	SUN PHARMA	50
91	FUR-XT	CORONA	12000
92	GABANEROUN-300-NT	ARISTO	3500
93	GELUCIL-Syp		200
94	GELUCIL-TAB	PFIZER	2000
95	GENTEAL-GEL		25
96	GLYCIPHAGE -SR-500	DIABETIX	5500
97	GLIMCOR-M-3-FORTE	ENOVUS PHARMA	2500
98	GLIMIBRIT - 1mg	ELBRIT LIFE	2000
99	GLUCOSE TEST STRIPS		15

100	GLYCOMET-1000mg	USV	6000
101	GLYCOMET-GP-1	USV	4500
102	GLYCOMET TRIO FORTE-2	USV	2000
103	HIPRESS-50mg	CIPLA	1500
104	HYQ-400	IPCA	2500
105	HYQ-300	IPCA	1000
106	INSUGEN 50-50	BIOCAM	150
107	INTAGLIP-M 50+500	INTAS	6000
108	IVABRAD-5mg	TORRENT	600
109	JALRA-50	USV	1500
110	JANUVIA-100mg	MSD	1200
111	JANUMET 50+1000	MSD	2000
112	KOFWIZ syp	MEHRITH	600
113	LACOSAM-50	TORRENT	1000
114	LEFRA-20		2500
115	LEVIPIL-500	SUNPHARMA	3000
116	LIVOLIN Inhaler		15
117	LNBLOC-10	ERIS	250
118	LOCULLA E/d		150
119	LOOZ-syp-200ml	INTAS	120
120	LOSAR-25mg	UNICHEM	600
121	LOSAR-H	UNICHEM	1200
122	LUBREX E/D		50
123	LUMIGEN E/drops		50
124	MAXVOID PLUS 8	ALKEM	1000
125	MEGANEURON-OD-PLUS	ARISTO	2500
126	MEFTALSPAS		800
127	METASARTAN-50mg		900
128	METHYCOBAL-D	WOCKHARDT	3000
129	METROMAX-XR-50	NOVELTIS	3000
130	MET-XL-25mg	AJANTA	7500
131	MEXATE10	ZYDUS	100
132	MEXATE-7.5	ZYDUS	200
133	MIRNITE-7.5mg		600
134	MOBIBET-gel	GRIFTH	800
135	MONTEGRESS-LC-10	LA RENON Healthcare	1000
136	MYLEVO-500	FORGAN	1100
137	M-SOLVIN syp	IPCA	300
138	NATRILIX		600
139	NAXDOM -500mg	CIPLA	650
140	NEBILOC- 2.5mg	ELBRIT LIFE	2500
141	NEBILOC-5mg	ELBRIT LIFE	1500
142	NEVAMAC-e/d		70
143	NEXBOOK-40-RD	NOVELTY	5500
144	NIMSAID-P	MEDLEY	4500
145	NOKICEFF-200	FORGAN	2500
146	NORFLOX 400mg	CIPLA	700
147	NORFLOX-TZ	CIPLA	600
148	NOVAMOX-LB-500mg	CIPLA	1200
149	OBIMET-GX-FORTE-2	CORONA	4000
150	OBIMET-SR-1000mg	CORONA	6000
151	OFIA-200	BIOSYNC	2500

152	OFIA-OZ	BIOSYNC	3000
153	OLMITRACK -40 mg	USV	2500
154	OLMITRACK-H-20 mg	USV	3200
155	OLVACE-H-40mg	SUN-PHARMA	2500
156	OLVAS-20 mg	CADILA	3000
157	OLVAS-AM	CADILA	2500
158	ONDERO-5mg	LUPIN	1100
159	ONDERO-MET-2.5+1000	LUPIN	1000
160	ONDERO-MET-2.5+500	LUPIN	2000
161	OTRIVIN N/S		80
162	OXRA-MET-5+1000	SUN PHARMA	650
163	OXRA-MET-10+1000	SUN PHARMA	600
164	PACIMOL-650	IPCA	8000
165	PACIMOL Syp	IPCA	60
166	PACITANE-2mg	SUN PHARMA	600
167	PIOZ-15	USV	600
168	PORTRATE -SF	INTAS	120
169	POWERGYL-syp		100
170	PRECAP-75-M	BIOSYNC	4500
171	PROXYFEN NANO GEL	WOCKHARDT	600
172	PROSTAGARD-8	ARISTO	2000
173	RABRITON-DSR-20	ELBRIT LIFE	6000
174	RAMCOR-2.5	IPCA	800
175	RAMCOR-5mg	IPCA	900
176	RANTAC-150mg	UNQUE	3000
177	RAPICLAV-625	IPCA	6000
178	RAPICLAV - 375	IPCA	2500
179	RAPICLAV - syp	IPCA	50
180	RAZEL GOLD-10	GLENMARK	1200
181	REDRIM	ERIS	800
182	RENERVE PLUS	ERIS	4500
183	RENOPRESS-XL-5	LA RENON Healthcare	3500
184	REPALOL-H		1000
185	RISOFOS 150mg	CIPLA	50
186	RIVOTRIL- 5mg		800
187	ROSEDAY-20mg	USV	3500
188	ROSLAREN-F-10	LA RENON Healthcare	5000
189	ROSLAREN-5mg	LA RENON Healthcare	6500
191	SALAZAR -DS	ZYDUS	4000
192	SEROFLO 500 R C	CIPLA	150
193	SILDOBIG-8-D	FORGAN	2000
194	SILVEREX OINT		80
195	SIZOPIN-0.25		6000
196	SIZOPIN-50	SUN PHARMA	120
197	SOFRAMYCIN		1000
198	SOLVIN COLD	IPCA	8500
199	SOLVIN COLD- Syp	IPCA	100
200	SPASMOFIRST	WOCKHARDT	2000
201	STAMLO-5mg	DR REDDY	10000
202	STERILIUM -		50
203	STUGERON	JOHNSON&JOHNSON	1200
204	SULISENT-100mg	USV	1000

205	Syp MEFTALSPAS	BLUECROSS	60
206	SYRINGE 5 cc		50
207	SYSTANE ULTRA eye drp		50
208	T T		50
209	TAMGRESS-.04	LA RENON Healthcare	4000
210	TAPAL-ER	MSN	2500
211	TAZLOC-AM	USV	7000
212	TAZLOC-H-80	USV	900
213	TECZINE-5	SUNPHARMA	800
214	TELISTA-H 40	LUPIN	5500
215	TELBID-20	ESWAR	3500
216	TELMA-BETA 40+25	GLENMARK	900
217	TELMA-CT-6.25+40mg	GLENMARK	800
218	TELMA-H-12.50+40mg	GLENMARK	900
219	TELVAS-80mg	ARISTO	3500
220	TELWAKE-40mg	ENOVUS PHRMA	9500
221	TENLIGRESS-20	LA RENON Healthcare	4000
222	THEOASTHALIN-FORTE	CIPLA	2500
223	THYRONORM-25	ABBOT	100
224	THYRONORM-50mg	ABBOT	150
225	THYRONORM-75mg	ABBOT	100
226	THYRONORM-125	ABBOT	100
227	THYRONORM-12.50mg	ABBOT	200
228	THYRONORM-100mg	ABBOT	100
229	THYROX -88mg	MACLEODS	150
230	TICACIP-90	CIPLA	1000
231	TORKAST-FX	TORRENT	2000
232	TORSTAR-10mg	AUDDII	1200
233	TORSTAR-20mg	AUDDII	1000
234	TRIDYIL		1500
235	UDAPA-10	USV	2000
236	ULTRACET	JOHNSON&JOHNSON	2000
237	URIBID-100mg	INTAS	1500
238	URIMAX-0.4mg	CIPLA	3000
239	URSOSYNC-300	BIOSYNC	5500
240	VELTAM PLUS		3000
241	VENIZ-XR 37.50mg	SUN PHARMA	1200
242	VILMAX-M-1000	NOVELTIS	1500
243	VOBOSE-.03	USV	3000
244	VOLIX TRIO -2mg	SUNPHARMA	1000
245	VOVRAN-SR-100		1000
246	VYMADA-50		1000
247	WARF-2	CIPLA	800
248	WARF-1	CIPLA	900
249	WARF-5	CIPLA	100
250	WOKADINE lotion 100ml	WOCKHARDT	100
251	WOKADINE OINT	WOCKHARDT	18000
252	WOWRICH	MEHRITH	25
253	XALATAN eye drop	SUN PHARMA	6002
254	XTPARA-650	TORRENT	50
255	ZATEE GEL		2500
256	ZERODOL-MR	IPCA	4000

257	ZITEN-M-20+500	GLENMARK	4000
258	ZORYL-M-1	INTAS	2500
259	ZYLORIC-100mg	GSK	1000
260	ZYQ-200mg	INTAS	1000